

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/37096/2024	MAMATA ROUT VS PROJECT DIRECTOR, NH 203, NHAI, BBSR.	JEEVANJYOTI MOHANTY VS	// ()	
2	D-ARBP/37105/2024	KALYAN SUNDER CHHOTOROY VS BALAJI RESIDENTS WELFARE SOCIETY, BBSR	RAJJEET ROY VS	// ()	
3	D-BLAPL/25579/2024	PRABIRA KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 ()	
4	D-BLAPL/25580/2024	GOPI PANGI VS STATE OF ODISHA	DEEPANKAR PANIGRAHI VS	// ()	AOR20220000794C202400012
5	D-BLAPL/25592/2024	ANIL KUMAR DAS VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BERHAMPUR CYBER CRIME /13 /2024 ()	
6	D-BLAPL/25597/2024 BLAPL/8670/2024	RANJAN KUMAR PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /352 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000800/2024	
7	D-BLAPL/25599/2024	MAKARA DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BEGUNIAPADA /332 /2024 ()	
8	D-BLAPL/25600/2024	SURESH KUMAR BHOLA @ BHOL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 ()	
9	D-BLAPL/25604/2024	RAJESH BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /218 /2019 ()	AOR20230000820C202400022
10	D-BLAPL/25605/2024	DIPU @ DEEPAK KUMAR NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TURUMUNGA /95 /2024 ()	
11	D-BLAPL/25608/2024	RAMAKANTA PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /295 /2024 ()	

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12	D-BLAPL/25611/2024	ARUNA KU KARAN @ MUSA @ ARUNA KARAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /304 /2022 () //	
13	D-BLAPL/25612/2024	MITHUN @ NARAYAN BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 () //	
14	D-BLAPL/25613/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NUAGAON /71 /2024 () //	
15	D-BLAPL/25614/2024	TUKU CHOUDHURY @ RAJESH KUMAR CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /315 /2024 () //	
16	D-BLAPL/25615/2024	MAMATA BEHERA @ RADHA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NUAGAON /71 /2024 () //	
17	D-BLAPL/25616/2024	DEEPAK KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 () //	
18	D-BLAPL/25617/2024	SHANKAR KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 () //	
19	D-BLAPL/25623/2024	SUBHASISH PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /166 /2023 () //	
20	D-BLAPL/25625/2024	LAXMAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /89 /2024 () //	
21	D-BLAPL/25626/2024	BABULI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /133 /2024 () //	
22	D-BLAPL/25628/2024	MANOJ KUMAR BHATTA @ GANESH BHATTA @ GANANAB VS STATE OF ODISHA	RANAB RANJAN CHHATOI VS	BOLAGARH P.S. /33 /2024 () //	
23	D-BLAPL/25633/2024	BIDYADHAR MAHAR	MAHES DAS	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25634/2024	NARI MAHANANDIA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25638/2024	RINKU BARIK	SUJATA JENA	KANTAMAL /111 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25644/2024	GAGAN MAHARANA	Srikanta Panda	SAHID NAGAR P.S. /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25645/2024	ALOK KUMAR PATTANAİK	RAMANI KANTA PATTANAİK	LATHIKATA /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25655/2024	CHANDRAKANTA BAGARTY	SUSAMPAD HOTA	RAYAGADA G.R.P. /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25657/2024	SANGRAM SWAIN	ANUPAM DASH	KABISURYANAGAR /198 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25672/2024	BIJAY PATRA	NIHAR RANJAN SAHOO	MALKANGIRI /292 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25675/2024	BALU JADAB	NIHAR RANJAN SAHOO	KALIMELA /122 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25681/2024	HASIMUDDIN MONDAL @ HASU	SK. ZAFARULLA	BADMAL /68 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25682/2024	APARAO KHILLA	RAJIB LOCHAN PATTNAİK	CHITRAKONDA /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25684/2024	BHAKTA RAM RUNGUDA @ KANHU @ BHAKTA RUNGUDA	RAJIB LOCHAN PATTNAİK	ORKEL /181 /2024	
		VS	VS	()	

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35	D-BLAPL/25685/2024	STATE OF ODISHA BADAL BEHERA VS	SIDHARTHA MISHRA VS	// BINJHARPUR /246 /2024 ()	
36	D-BLAPL/25686/2024	STATE OF ODISHA DHANA MUDULI VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /181 /2024 ()	
37	D-BLAPL/25687/2024	STATE OF ODISHA NAGESH KATAM VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /211 /2023 ()	
38	D-BLAPL/25688/2024	STATE OF ODISHA RAMA @ RAMA CHANDRA MALIK VS	MANAS KUMAR CHAND VS	// RAJKANIKA /334 /2024 ()	
39	D-BLAPL/25692/2024	STATE OF ODISHA SK. ISAK ALLI @ SK ESSAK ALI VS	KULDEEP MOHANTY VS	// MARINE PS AT BALARAMGADI /3 /2021 ()	
40	D-BLAPL/25696/2024	STATE OF ODISHA J.SELVAKUMAR VS	MAHES DAS VS	// BALLIGUDA /75 /2024 ()	
41	D-BLAPL/25703/2024	STATE OF ODISHA NIBASH @ MITILSH JENA VS	SHUBHENDU KUMAR PARIDA VS	// CUTTACK SADAR /321 /2024 ()	
42	D-BLAPL/25704/2024	STATE OF ODISHA MANISH KUMAR BHOI VS	JUGALA KISHORE PANDA VS	// HARABHANGA /44 /2024 ()	
43	D-BLAPL/25705/2024	STATE OF ODISHA SUKRA KHILA VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /69 /2024 ()	
44	D-BLAPL/25706/2024	STATE OF ODISHA SANGRAM PRADHAN @ CHANDAN VS	DIPTIREKHA NANDA VS	// KHURDA MODEL /84 /2024 ()	
45	D-BLAPL/25710/2024	STATE OF ODISHA RANJIT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SPL.TASK FORCE /13 /2024 () //	

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46	D-BLAPL/25715/2024	PREM NAIK @ BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /316 /2024 () //	
47	D-BLAPL/25721/2024	JAYARAM MUDULI VS STATE OF ODISHA	BASUDEV BARIK VS	MATHILI /43 /2021 () //	
48	D-BLAPL/25722/2024	ALOK KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BADAGODA P.S. /212 /2024 () //	
49	D-BLAPL/25730/2024	TARANISEN KANHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
50	D-BLAPL/25731/2024	SONALI @ SURABHI NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	TIKIRI /120 /2024 () //	
51	D-BLAPL/25732/2024	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	RABINARAYAN MISHRA VS	KHANDAGIRI P.S. /536 /2024 () //	
52	D-BLAPL/25733/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 () //	
53	D-BLAPL/25735/2024	PARIKHITA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 () //	
54	D-BLAPL/25736/2024	JAGA SETHI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 () //	
55	D-BLAPL/25738/2024	PRADEEP NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /391 /2023 () //	
56	D-BLAPL/25740/2024	MAHESWAR MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JODA /229 /2023 () //	
57	D-BLAPL/25741/2024	BHAGYADHAR SAHU	AKASH ACHARYA	ANGUL TOWN /316 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/25742/2024	SAMIR MADHIA	PRAVASH CHANDRA JENA	BARAMBA /111 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/25743/2024	HADIBANDHU BEHERA	AKASH ACHARYA	ANGUL TOWN /316 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/25754/2024	SUKANTA KUMAR NAYAK	PRANAB KUMAR DAS	MALKANGIRI /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/25764/2024	PRATAP BEHERA	SRINIBAS PARIJA	PARADEEP MODEL /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/25765/2024	SUMANTA PRADHAN @ SUMAN PRADHAN	SUSHANTA KUMAR PRADHAN	REAMAL /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/25770/2024	AKHILA PRASAD MISHRA	BISWAJIT NAYAK	TALCHER TOWN /641 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/25771/2024	BIRENDRA SINGH	AMIT PRASAD BOSE	NANDAPUR /57 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/25772/2024	BASANTA KUMAR DASH	DURGA PRASAD DHAL	CUTTACK VIGILANCE /5 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/25779/2024	SUNIL MAJHI	BISWA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/25782/2024	ARUN KUMAR RANA	SAROJ MOHARANA	GOCHHAPADA /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/25784/2024	CHINTA NIRIKI	BASUDEV MISHRA	MACHHKUND /78 /2019	
		VS	VS	()	

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69	D-BLAPL/25787/2024	STATE OF ODISHA MANGU @ BENGU @ SARAFAT ALLI KHAN @ SHARMA @ MANI K SAHOO VS	MOHIT KUMAR SAHOO VS	// KABISURYANAGAR /480 /2024 ()	
70	D-BLAPL/25791/2024	STATE OF ODISHA PRADEEP SAHOO @ KULU @ PRADEEP KUMAR SAHOO VS	HOOTIRIMAYA SAHOO VS	// TANGI (KHURDA) /540 /2023 ()	
71	D-BLAPL/25800/2024	STATE OF ODISHA PRASANTA BHATI VS	RAJEET ROY VS	// PUINTALA /237 /2024 ()	
72	D-BLAPL/25803/2024	STATE OF ODISHA ANIL PALEYA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /181 /2021 ()	
73	D-BLAPL/25804/2024	STATE OF ODISHA DHANESWAR NAG VS	DURGA PRASAD PATTNAIK VS	// G.R.P.S. (BALANGIR) /19 /2024 ()	
74	D-BLAPL/25805/2024	STATE OF ODISHA RITESH PRADHAN @ BAPUNI VS	SOUMYA RANJAN DAS VS	// MANIABANDHA /73 /2024 ()	
75	D-BLAPL/25808/2024	STATE OF ODISHA TILOTAMA NAYAK VS	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /502 /2024 ()	
76	D-BLAPL/25809/2024	STATE OF ODISHA KUNU @ JAGANNATH MUNDA VS	CHAKRADHAR SINGH VS	// KEONJHAR SADAR /402 /2022 ()	
77	D-BLAPL/25812/2024	STATE OF ODISHA MUNA @ SUSANTA KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /225 /2022 ()	
78	D-BLAPL/25817/2024	STATE OF ODISHA SADASIB PANDIA @ SUKUTA VS	MAHENDRA KUMAR MOHAPATRA VS	// JATNI P.S. /331 /2020 ()	
79	D-BLAPL/25820/2024	STATE OF ODISHA SUNIL KUMAR NAYAK VS STATE OF ODISHA	ASHOK DAS VS	// BADABAZAR /174 /2024 () //	

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80	D-BLAPL/25822/2024	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /104 /2024 () //	
81	D-BLAPL/25825/2024	RAJA @ RAJKISHORE DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /162 /2024 () //	
82	D-BLAPL/25827/2024	KANHA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /223 /2024 () //	
83	D-BLAPL/25829/2024	AMZAD KHAN @ AMJAD KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /84 /2024 () //	
84	D-CMAPL/36831/2024 CMAPL/256/2024	NASIM AHMED KHAN VS MALATI SAHU	ADV. VS	// () //	
85	D-CMAPL/36897/2024	SUDHANSU SEKHAR JENA VS KALPANA PARIDA	ADV. VS	// () //	
86	D-CMAPL/37000/2024	GHANASHAM MAHANTA VS ULASI MAHANTA	SUNIL KUMAR PANDA VS	// () //	
87	D-CMP/36817/2024	BISHNU CHARAN PANDA VS SARALA PANDA	PRASANTA KUMAR SATAPATHY VS	// () //	
88	D-CMP/36860/2024	GOPINATH BANDHA VS SUKADEV BANDHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
89	D-CMP/36872/2024	JAY GOBINDA DAS VS SUKUMAR BAG	NRUSINGH CHARAN ROUT VS	// () //	
90	D-CMP/36917/2024	ROJALIN JENA VS BIMALA BENTKAR	PRAKASH KUMAR MISHRA VS	// () //	
91	D-CMP/36920/2024	BASANTI GIRI	SARADA PRASAD DASH	//	

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		VS	VS	0	
92	D-CMP/36921/2024	SUDHIR CHANDRA GIRI TRILOCHAN SAHU	NARAYAN PRASAD PARJA	//	
		VS	VS	0	
93	D-CMP/36938/2024	AKHAJI SAHU PRADIPTA KUMAR PATEL	AJAYA KUMAR NANDA	//	
		VS	VS	0	
94	D-CMP/36943/2024	SUSHAMA PATEL META PRAKASH CHANDRA PATRA @ M.PRAKASH CHANDRA PATRA	SANPATRA KUMAR PRADHAN	//	
		VS	VS	0	
95	D-CMP/36963/2024	META JYOTI PATRA MANORANJAN KHATEI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
96	D-CMP/36991/2024	LILI KHATEI @ PATRA KUMUDINI KUNAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400071
		VS	VS	0	
97	D-CMP/36993/2024	PURNA CHANDRA KUNAR GAUTAM KUNAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400072
		VS	VS	0	
98	D-CMP/37018/2024	PURNA CHANDRA KUNAR BISWANATH DALAI	AMITAV TRIPATHY	//	
		VS	VS	0	
99	D-CMP/37030/2024	BANCHHANIDHI BEHERA BIREN BISWAS	AMIT PRASAD BOSE	//	
		VS	VS	0	
100	D-CMP/37069/2024	ANIL MAHANTA @ MATA RAWNAK JAHAN @ RAWNAK JAHAN BIBI	GYANALOKA MOHANTY	//	
		VS	VS	0	
101	D-CMP/37099/2024	RAJDAR ALLI KHAN SEBAK KUMAR BAG	SUSHANTA HARICHANDAN	//	
		VS	VS	0	
102	D-CMP/37100/2024	SANJUKTA MAHANANDIA DIBAKAR BEHERA	SANDEEP PATTANAIAK	//	
		VS	VS	0	

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103	D-CMP/37138/2024	STATE OF ODISHA RAMA KRUSHNA PUSPALAK VS HIRAN KUMAR DUTTA	JAGAJIBAN PRADHAN VS	// // ()	
104	D-CONTC/36814/2024	PADMA CHARAN BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// // ()	
105	D-CONTC/36821/2024	RABINDRANATH MOHANTY VS ANU GARG,DEVELOPMENT COMMISSIONER WATER RESOURCES DEPTT.	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202400009
106	D-CONTC/36822/2024	AMIT KUMAR PATEL VS DR. ARABINDA KUMAR PADHEE,PRINCIPAL SECRETARY DEPARTMENT OF AGRICULTURE/AND FARMERS EMPOWERMENT	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202400008
107	D-CONTC/36823/2024	JOGENDRA BHAINSA VS ASWATHY S, SECRETARY SCHOOL AND MASS EDUCATION DEPT.	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202400007
108	D-CONTC/36841/2024	BISHNU CHARAN BEHERA VS MUKESH KUMAR BHAMU, IPS	ADV. VS	// // ()	
109	D-CONTC/36883/2024	ANIL KUMAR MOHAPATRA VS KUKUMINA DAS, REGISTRAR, FAKIR MOHAN UNIVERSITY	ADV. VS	// // ()	
110	D-CONTC/36884/2024	JAGADANANDA MOHANTY VS ARAVIND AGRAWAL, IAS	KRISHNA CHANDRA SAHU VS	// // ()	
111	D-CONTC/36886/2024	CHANDRA SEKHAR PUJHARI VS BHAKTA RANJAN MOHANTY	ADV. VS	// // ()	
112	D-CONTC/36889/2024	NAMITA DUTTA VS MANORANJAN MALLICK, DIRECTOR	KUNAL KUMAR SWAIN VS	// // ()	
113	D-CONTC/36891/2024	GOVERNING BODY OF SANATAN SURABHARATI SIKKAL KUMAR SECONDARY SCHOOL, MAYURBHANJ VS ASWATHY S, IAS	SIKKAL KUMAR VS	// // ()	

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114	D-CONTC/36893/2024	ASHOK KUMAR PUROHIT VS SURENDRA KUMAR, ADDL. CHIEF SECY. GA AND PUBLIC GREIVANCE DEPT.	TRILOCHAN NANDA VS DEBENDRA NARAYAN PATTANAIAK	// 0 //	
115	D-CONTC/36898/2024	MUKESH KUMAR MALLICK VS PRASANNA PANDEY, BDO BARPALI	DEBENDRA NARAYAN PATTANAIAK VS B.K.MOHANTY	// 0 //	
116	D-CONTC/36928/2024	KAMALA SAHOO VS MANMANTH NATH MISHRA, DEPUTY GENERAL MANAGER, ELECTRICAL	B.K.MOHANTY VS ADV.	// 0 //	
117	D-CONTC/36951/2024	GANGADHAR MOHAPATRA VS ROBIN CHURCHILL MISHRA, TAHASIDAR-CUM-EXECUTIVE OFFICER, RANPUR	ADV. VS ADV.	// 0 //	
118	D-CONTC/36966/2024	B. LINGARAJ REDDY VS BALWANT SINGH, V.C.CHAIRMAN BDA	ADV. VS BANABIHARI RAY	// 0 //	
119	D-CONTC/37006/2024	MANMATH KUMAR SAHOO VS ARABINDA AGRAWAL, IAS	BANABIHARI RAY VS ADV.	// 0 //	
120	D-CONTC/37010/2024	SULOCHANA MOHANTY VS ASWATHY S, IAS	ADV. VS ADV.	// 0 //	
121	D-CONTC/37012/2024	BASANTA MALLIK VS SRIKANTA PARIJA, TAHASILDAR MARSHAGHAI	ADV. VS ADV.	// 0 //	
122	D-CONTC/37038/2024	AMIYA KUMAR JENA VS NIBEDITA PANI, DEO, JAJPUR	ADV. VS ADV.	// 0 //	
123	D-CONTC/37041/2024	SUNANDA KUMAR NAYAK VS DR. SANTOSH KUMAR ROUT	ADV. VS ADV.	// 0 //	
124	D-CONTC/37043/2024	PRAFULLA KUMARI SWAIN VS SUJATA PRIYADARSINI PANDA, OES	ADV. VS ADV.	// 0 //	
125	D-CONTC/37045/2024	SIBA SANKAR MAHARANA	ADV.	//	

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		VS	VS	()	
126	D-CONTC/37046/2024	SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY PURNA CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
127	D-CONTC/37050/2024	SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR PRASHANT KUMAR MISHRA	ADV.	//	
		VS	VS	()	
128	D-CONTC/37052/2024	ANU GARG, IAS SUBASH CHANDRA DELAI	ADV.	//	
		VS	VS	()	
129	D-CRLA/25595/2024	ARABINDA AGRAWAL, IAS UTTAM MOHANTY	PARTHA SARATHI DAS	KABISURYANAGAR /258 /2018	AOD20240000364C202400027
		VS	VS	()	
130	D-CRLA/25601/2024	STATE OF ODISHA PURNA CHANDRA SINGH	SARADA PRASAD DASH	KHUNTA /11 /2023	
		VS	VS	()	
131	D-CRLA/25624/2024	STATE OF ODISHA JUMA KHAN @ RAJA	BHABANI SHANKAR DASPARIDA	PIPLI /104 /2018	
		VS	VS	()	
132	D-CRLA/25651/2024	STATE OF ODISHA SANJUKTA NAYAK	MANAS KUMAR CHAND	PATKURA /264 /2023	
		VS	VS	()	
133	D-CRLA/25726/2024	STATE OF ODISHA JUDHISTIR PRADHAN	AMULYA RATNA PANDA	BELLAGAON /28 /2024	
		VS	VS	()	
134	D-CRLA/25789/2024	STATE OF ODISHA SOUBHAGYA DAS @ BUNTY	IPSIT AUROBINDO ACHARYA	BALIKUDA /12 /2023	
		VS	VS	()	
135	D-CRLA/25793/2024	STATE OF ODISHA DILIP @ DILIP KUMAR NAIK	BASUDEV MISHRA	NAYAGARH SADAR /115 /2021	
		VS	VS	()	
136	D-CRLA/25796/2024	STATE OF ODISHA BHARAT KUMAR NAIK	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	

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137	D-CRLA/25802/2024	STATE OF ODISHA JAULI APPEYA VS	ASHOK DAS VS	// GOPALPUR /128 /2018 ()	
138	D-CRLA/25826/2024	STATE OF ODISHA NRUPATI PANDA @ PARO VS	ABHILASH MISHRA VS	// PAIKMAL /47 /2021 ()	
139	D-CRLLP/25691/2024	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	TUSAR KUMAR MISHRA VS	// / /0 ()	
140	D-CRLMA/25594/2024	STATE OF ODISHA DIBAKAR KHATUA VS	PITABMAR BEHERA VS	// // ()	AOR20220003697C202400009
141	D-CRLMC/25581/2024	STATE OF ODISHA MD. SALIM VS	ANITA SAHOO VS	// TITILAGARH /30 /2012 ()	
142	D-CRLMC/25586/2024	STATE OF ODISHA SUMA PARIDA VS	JYOTIRMAYA SAHOO VS	// NAYAPALLI P.S. /65 /2018 ()	
143	D-CRLMC/25596/2024	STATE OF ODISHA PRIYANKA MAJHI VS	DEEPANKAR PANIGRAHY VS	// SUNABEDA /212 /2023 ()	AOR20220000794C202400015
144	D-CRLMC/25606/2024	STATE OF ODISHA RAMA KRUSHNA NAYAK VS	TANMAYA KUMAR MOHANTY VS	// MOHANA /27 /2018 ()	
145	D-CRLMC/25619/2024	STATE OF ODISHA DEBASHIS MOHANTY VS	ABINASH ACHARYA VS	// EOW,BHUBANESWAR /22 /2014 ()	
146	D-CRLMC/25622/2024	STATE OF ODISHA SOUMYARANJAN PARIDA VS	PRIYA RANJAN SINGH VS	// MOTANGA /260 /2022 ()	
147	D-CRLMC/25630/2024	STATE OF ODISHA DINESH KUMAR SINGH @ PAPU SINGH VS	MAHES DAS VS	// DARINGBADI /83 /2007 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/25631/2024	RUPAK SAHU @ RUPAK KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	RAJGANGPUR /144 /2013 () //	
149	D-CRLMC/25636/2024	MADHUSUDAN PALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /431 /2023 () //	
150	D-CRLMC/25642/2024	BIJAY KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	BHADRAK TOWN /396 /2021 () //	
151	D-CRLMC/25652/2024	SHAIKH IMRAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	MANGALA BAG /81 /2024 () //	
152	D-CRLMC/25653/2024	KUNU ACHARYA @ NIRMAL ACHARYA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /78 /2023 () //	
153	D-CRLMC/25673/2024	PRADIPTA BISWAL VS STATE OF ODISHA	DEBABRATA RATH VS	KAMAKHYANAGAR /359 /2023 () //	
154	D-CRLMC/25695/2024	SUBHANKAR BOSE VS STATE OF ODISHA	SIDHARTHA DAS VS	BARANGA /57 /2024 () //	
155	D-CRLMC/25699/2024	TAPAN KUMAR CHHOTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //	
156	D-CRLMC/25707/2024	DURYODHANA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /108 /2024 () //	
157	D-CRLMC/25709/2024	KAILASH GAUDA VS STATE OF ODISHA	DINESH RAY VS	MAHILA P.S.(BBSR) /63 /2019 () //	
158	D-CRLMC/25713/2024	AMIT KUMAR SAHU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MANAMUNDA /111 /2021 () //	
159	D-CRLMC/25714/2024	RAMESH CHANDRA JENA	BIGYAN KUMAR SHARMA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/25717/2024	SANJEEV KUMAR RAY @ FAKIRA RAY	PABITRA KUMAR NAYAK	BIRMITRAPUR /35 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/25720/2024	SANDHYARANI SWAIN	ANIRUDHA DAS	BIRIDI PS /95 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/25728/2024	G.SUBASH CHANDRA BOSE	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
163	D-CRLMC/25739/2024	M/S RASHMI METALIKS LTD.	ALOK RANJAN MOHANTY	BALASORE VIGILANCE /8 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
164	D-CRLMC/25758/2024	PRABODHA KUMAR NAYAK	AJAYA KUMAR NAYAK	DHAMNAGAR /164 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/25769/2024	PRAHALLAD MALLICK	SUSANTA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/25775/2024	MANDAKINI MALLICK	S.K.DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/25776/2024	ARABINDA SAHOO	BISHNU PRASAD PRADHAN	BHARATPUR PS /30 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/25781/2024	BHARAT MALLIK @ BHARAT MALIK	SURYAKANTA DWIBEDI	BALICHANDRAPUR /30 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/25786/2024	KHIROD SUNANI	PRASANTA KUMAR ROUSTRAY	KOMNA PS /101 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/25790/2024	BHAJAMAN PADHAN	NABA KISHORE GURU	/ /	AOR20220000367C202400016
		VS	VS	()	

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171	D-CRLMC/25792/2024	STATE OF ODISHA KRUSHNA DAS VS State Of Odisha	Soubhagya Dash VS	// // ()	AOR20220001631C202400074
172	D-CRLMC/25810/2024	SAMIR KUMAR BEHERA @ BADAL @ BADAL KUMARARA PRASAD MOHAPATRA VS STATE OF ODISHA	VS	ARAKHAKUDA /16 /2024 ()	
173	D-CRLMC/25815/2024	KAMALAKANTA SUNDARAY VS AKULA CHANDRA PARIDA	KAILASH CHANDRA KAR VS	PIPLI /551 /2021 ()	
174	D-CRLMC/25816/2024	BOO @ SUCHANDRA PANIKA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANTABANJI /120 /2005 ()	
175	D-CRLMC/25821/2024	JAYANTA SABAR VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 ()	
176	D-CRLMC/25824/2024	BISWAJIT PATTNAYAK@PATNAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	KHANDAGIRI P.S. /372 /2018 ()	
177	D-CRLMP/25641/2024	MINATI NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /34 /2024 ()	
178	D-CRLMP/25647/2024	M/S. MANAPPURAM FINANCE LTD., DHENKANAL VS STATE OF ODISHA	TAPAN KUMAR JENA VS	//0 ()	
179	D-CRLMP/25658/2024	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 ()	
180	D-CRLMP/25664/2024	MANGARAJ JENA VS DEPUTY COMMISSIONER OF POLICE, BBSR	A.N.SWAIN VS	//0 ()	
181	D-CRLMP/25668/2024	MANORAMA TRIPATHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	//0 ()	

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182	D-CRLMP/25671/2024	BADRUL RAHAMAN KHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	/ /0 () //	
183	D-CRLMP/25683/2024	SK.ZAHIR @ SK.ZAHIR MOHAMMAD VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	/ /0 () //	
184	D-CRLMP/25755/2024	GANESH CHANDRA SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
185	D-CRLMP/25811/2024	SULURI DEHURI VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 () //	
186	D-CRLREV/25603/2024 CRLREV/440/2024	SHASHI KUMAR UNNIKRISHNAN VS REPUBLIC OF INDIA(C.B.I.)	ISHWAR MOHANTY VS	BHUBANESWAR CBI /1 /2017 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha) TR/000007/2018	
187	D-CRLREV/25660/2024	JOGENDRA KUMBHAR VS SANJUKTA KUMBHAR	BHOJARAJ SETH VS	MELCHHAMUNDA /84 /2023 () //	
188	D-CRLREV/25679/2024	RABINDRA NATH DASH VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN PANDA VS	CUTTACK VIGILANCE /40 /2015 () //	
189	D-CRLREV/25718/2024	MAHESWAR SATAPATHY VS STATE OF ODISHA(VIG.)	SATYABRATA MOHANTY VS	CUTTACK VIGILANCE /58 /2009 () //	
190	D-CRLREV/25744/2024	BABAJI CHARAN KHUNTIA VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 () //	
191	D-CRLREV/25746/2024	AMBUJA PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //	
192	D-CRLREV/25747/2024	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 () //	
193	D-CRLREV/25750/2024	DINABANDHU PATNAIK	SAIBRATA RATH	CUTTACK VIGILANCE /8 /2006	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/25753/2024	CHANDRAKANTA SUTAR	ASHOK KUMAR SAHOO	//0	
		VS	VS	()	
		SANTOSH KUMAR DANDIA		//	
195	D-CRLREV/25756/2024	MANOHAR JAIWAL	SAIBRATA RATH	CUTTACK VIGILANCE /8 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLREV/25798/2024	ANTARYAMI DAS	SANDEEP RAJ PANDA	BALASORE VIGILANCE /7 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
197	D-CRLREV/25801/2024	PRANAKRUSHNA NAYAK	SURYAKANTA DWIBEDI	CUTTACK VIGILANCE /65 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
198	D-CRLREV/25806/2024	RAJ KUMAR SAHU	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/25819/2024	AMULYA KRUSHNA DHARAI	DHIRENDRA KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRP/36954/2024	MAHESH NARAYAN PAREEK	RAJA DIGBIJAY KISHORE DASH	//	
		VS	VS	()	
		SANTOSH KUMAR DALAI		//	
201	D-FAO/36894/2024	SUBODHA KUMAR JAGADEV	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-FAO/36903/2024	LEGAL MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE BHDARIDASA	PRANAB BHARADWAS	//	
		VS	VS	()	
		BILASINI SAHOO		//	
203	D-FAO/36908/2024	BABAJI CHARAN DEHURI	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-FAO/36911/2024	RAJMANI REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	()	

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205	D-FAO/37072/2024	UNION OF INDIA SK.SAFIULLA VS SK. RAFILULLA	NARAYAN PRASAD PARIJA VS	// // 0 //	
206	D-FAO/37121/2024	UPENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
207	D-MACA/36847/2024	MANAS KUMAR DASH VS BHAGIRATHI KISAN	PRADEEP KUMAR MISHRA VS	// 0 //	
208	D-MACA/36859/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,ANUGUL VS SUBHADRA SANDHA	PRASANTA KUMAR MAHALI VS	// 0 //	
209	D-MACA/36864/2024	D.M. ,ORIENTAL INSURANCE CO.LTD.,ANGUL VS DAMBARUDHAR NAIK	PRASANTA KUMAR MAHALI VS	// 0 //	
210	D-MACA/36916/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS SANDHYA SAGARIKA MOHAPATRA	ABHIRAM DASH VS	// 0 //	
211	D-MACA/37015/2024	D.M.,M/S.ORIENTAL INSURANCE CO.LTD.,BOLANGIR VS ALLADINI PRADHAN	PRAKASH KUMAR MOHANTY VS	// 0 //	
212	D-MACA/37044/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS JAMBUBATI MEHER	ABHIRAM DASH VS	// 0 //	
213	D-MACA/37077/2024	NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS SUBRAT SUBUDHI	PRASANTA KUMAR MISHRA-1 VS	// 0 //	
214	D-MACA/37085/2024	ORIENTAL INSURANCE CO.LTD.,KHURDA VS SURESH CHANDRA NAIK	PRATIVA MISHRA VS	// 0 //	
215	D-MACA/37090/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS MANOJ MAJHI	ABHIRAM DASH VS	// 0 //	

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216	D-MATA/36931/2024	SUMAN DASH VS MINOTI MOHANTY	RAJIB LOCHAN PATTNAIK VS	// ()	
217	D-MATA/36980/2024	ASHISH KUMAR DEY VS MOUSUMI DUTTA	PRASANTA KUMAR SATAPATHY VS	// ()	
218	D-RSA/36824/2024	NAKULA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()	
219	D-RVWPET/37019/2024	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// ()	
220	D-RVWPET/37132/2024	SANTOSH KUMAR SENAPATI VS DRAUPADI PRADHAN	ADV. VS	// ()	
221	D-TRP(C)/36820/2024	BANDANA DAS VS DEEPAK RANJAN PANDA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202400126
222	D-TRPCRL/25629/2024	NIRANJAN BADATYA VS SWARNAMALA BADATYA	KOUSIK ANANDA GURU VS	/0 ()	
223	D-TRPCRL/25639/2024	NIRANJAN BADATYA VS SWARNAMALA BADATYA	KOUSIK ANANDA GURU VS	/0 ()	
224	D-TRPCRL/25677/2024	JITENDRA DASH VS MONALI PANDA	DEBIDUTTA MOHAPATRA VS	/0 ()	
225	D-TRPCRL/25734/2024	DALABEHERA SABITA DORA @ D. SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202400069
226	D-TRPCRL/25759/2024	SK.RAHIMUDDIN VS AJIJA FATMA	JAYADEBA BEHERA VS	/0 ()	
227	D-WA/36818/2024	STATE OF ODISHA	A.S.C	//	LOD20240000172C202400086

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		VS	VS	()	
228	D-WA/36819/2024	PRAMOD KUMAR PATRA STATE OF ODISHA	A.S.C	//	LOD20240000194C202400031
		VS	VS	()	
229	D-WA/36994/2024	SURYAMANI NAYAK ABEDA BIBI	JEETENDRA KUMAR PRATIHARI	//	AOR20220002667C202400001
		VS	VS	()	
230	D-WA/36996/2024	LATIFA KHATUN STATE OF ODISHA	A.S.C	//	LOD20240000194C202400032
		VS	VS	()	
231	D-WA/36997/2024	TUSHAR KANTI DAS STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202400087
		VS	VS	()	
232	D-WA/37055/2024	MOHAMMAD MUJMIL GOVERNING BODY OF BALIAPAL COLLEGE PHYSICIAN	PUSEBANTARION BHAPRAA,BALASORE	//	
		VS	VS	()	
233	D-WA/37149/2024	STATE OF ODISHA SANTOSH KU.SENAPATI	DESHA RANJAN RATH	//	
		VS	VS	()	
234	D-WP(C)/36815/2024	DRAUPADI PRADHAN MANORAMA SWAIN	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
235	D-WP(C)/36816/2024	STATE OF ODISHA ITISHREE MUDULI	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
236	D-WP(C)/36825/2024	STATE OF ODISHA RAMANANDA SAGAR MOHANTY	SAROJ KUMAR MISHRA	//	AOR20230001300C202400061
		VS	VS	()	
237	D-WP(C)/36826/2024	UNION OF INDIA MAHESWATA MOHANTY	RAMA KRISHNA BISOI	//	
		VS	VS	()	
238	D-WP(C)/36827/2024	STATE OF ODISHA DEOMATI BHAGAT	SATYA PRAKASH MAHAPATRA	//	AOR20220001431C202400018
		VS	VS	()	

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239	D-WP(C)/36828/2024	STATE OF ODISHA MANASI DAS VS	GHANASHYAM DASH VS	// // 0	
240	D-WP(C)/36829/2024	STATE OF ODISHA JYOTIRMAYEE DUTTA VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202400012
241	D-WP(C)/36830/2024	STATE OF ODISHA PRABODHANANDA DAS VS	JAGAJIBAN PRADHAN VS	// // 0	
242	D-WP(C)/36832/2024	RADHAKANTA MATH BIRANCHI NARAYAN RAY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
243	D-WP(C)/36833/2024	THE STATE OF ODISHA ASHOK KUMAR CHARCHI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
244	D-WP(C)/36834/2024 WP(C)/21001/2024	STATE OF ODISHA BIKUNI SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0	
245	D-WP(C)/36835/2024	STATE OF ODISHA DR. NIRANJAN ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
246	D-WP(C)/36836/2024	STATE OF ODISHA BASANTA KUMAR SENAPATI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
247	D-WP(C)/36837/2024 WP(C)/21002/2024	STATE OF ODISHA AKILA BEGUM VS	SOHAN MISHRA VS	// // 0	
248	D-WP(C)/36838/2024	STATE OF ODISHA NILAMANI PATRA VS	SWOYAM PRABHU JENA VS	// // 0	
249	D-WP(C)/36839/2024	STATE OF ODISHA DEBRAJ @ DEBRAJ BEHERA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// // 0 //	

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250	D-WP(C)/36840/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
251	D-WP(C)/36842/2024	DINESH KUMAR PALLAI VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
252	D-WP(C)/36843/2024 WP(C)/20992/2024	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/36844/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
254	D-WP(C)/36845/2024	SIBA SANKAR MURMU VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
255	D-WP(C)/36846/2024	DINABANDHU MUNDA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
256	D-WP(C)/36848/2024	ARATI DEY VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //	
257	D-WP(C)/36849/2024	SHANTILATA BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
258	D-WP(C)/36850/2024	BIJAY KUAMR BHUYAN VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
259	D-WP(C)/36851/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //	
260	D-WP(C)/36852/2024	ANGADA MAHANANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
261	D-WP(C)/36853/2024	BIJAYARAM DAS	PRASANTA KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/36854/2024	GEETANJALI PANDA	GYANA RANJAN SETHI	//	
	WP(C)/20920/2024	VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/36855/2024	JHARANA NAIK	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/36856/2024	RAMAKRUSHNA DIKHIT	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/36857/2024	SANSARA NAG	TIKERAM MEHER	//	
		VS	VS	()	
		POST MASTER GENERAL SAMBALPUR		//	
266	D-WP(C)/36858/2024	ASKA COOPERATIVE CENTRAL BANK LTD., GANJAM	MAIJAYANTI MOHANTY	//	
		VS	VS	()	
		CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, BERHAMPUR		//	
267	D-WP(C)/36861/2024	RAMLAL PATEL	SURESH KUMAR JENA	//	
		VS	VS	()	
		THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH		//	
268	D-WP(C)/36862/2024	KUMUDINI PATRO	ASHOK KUMAR DAS	//	
		VS	VS	()	
		ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR		//	
269	D-WP(C)/36863/2024	ASKA COOPERATIVE CENTRAL BANK LTD., GANJAM	MAIJAYANTI MOHANTY	//	
		VS	VS	()	
		CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BERHAMPUR		//	
270	D-WP(C)/36865/2024	KUMUDINI PATRO	ASHOK KUMAR DAS	//	
		VS	VS	()	
		ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR		//	
271	D-WP(C)/36866/2024	PITABAS SAHOO	KARUNAKAR RATH	//	
	WP(C)/20949/2024	VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/36867/2024	ANUJ KUMAR SHARMA	SURESH KUMAR JENA	//	
		VS	VS	()	

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273	D-WP(C)/36868/2024	THE COLLECTOR CUM LAND ACQUISITION OFFICER SURENDRA NATH MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// // ()	
274	D-WP(C)/36869/2024	JHUNU PATRA VS ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// // ()	
275	D-WP(C)/36870/2024	MAHENDRA KUMAR PATRA VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// // ()	
276	D-WP(C)/36871/2024	RABINDRA KUMAR SAHU VS ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// // ()	
277	D-WP(C)/36873/2024	SAROJ KANTA MAHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
278	D-WP(C)/36874/2024	M.D.ISAD @ MD.IRSAD KHAN VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// // ()	
279	D-WP(C)/36875/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	
280	D-WP(C)/36876/2024	GOPI RANJAN NANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
281	D-WP(C)/36877/2024	UMESH CHANDRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	
282	D-WP(C)/36878/2024	TANBIR ALAM VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// // ()	
283	D-WP(C)/36879/2024	DHANESWAR LAHARA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	

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284	D-WP(C)/36880/2024 WP(C)/20967/2024	JAYANTI DALAI VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
285	D-WP(C)/36881/2024	MD. ZAFAR VS THE COLLECTOR CUM LAND ACQUISITION OFFICER SUNDERGARH	BIKRAM PARJA VS	// 0 //	
286	D-WP(C)/36882/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
287	D-WP(C)/36885/2024	PADMANAVA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
288	D-WP(C)/36887/2024	BHUBAN PRASAD SINGH VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARGH	SURESH KUMAR JENA VS	// 0 //	
289	D-WP(C)/36888/2024	SAROJA KUMAR RATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
290	D-WP(C)/36890/2024	ALOK KUMAR BANDHA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
291	D-WP(C)/36892/2024	KARTIKESWAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
292	D-WP(C)/36895/2024	DURGA PRASAD DASH VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //	
293	D-WP(C)/36896/2024	SUBHADRA DEVI COLLEGE OF NURSING , JARAKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/36899/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	
295	D-WP(C)/36900/2024	PRAFULLA KUMAR SAHU @PRAFULLA SAHU	SURESH KUMAR JENA	//	

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		VS	VS	0	
296	D-WP(C)/36901/2024	THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH JOACHIM DUNG DUNG	RAM PRASHAN DASH	//	
		VS	VS	0	
297	D-WP(C)/36902/2024	PRINCIPAL SECRETARY TO GOVT OF ODISHA SUSILA DEVI COLLEGE OF NURSING, NUAPADA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
298	D-WP(C)/36904/2024	STATE OF ODISHA GOVERING BODY OF KOTPAD COLLEGE, KOTPAD KUNAL KUMAR SWAIN		//	
		VS	VS	0	
299	D-WP(C)/36905/2024	STATE OF ODISHA BHUBANESWAR DAS	SOUMYA MISHRA	//	
		VS	VS	0	
300	D-WP(C)/36906/2024	IGR CUM REGISTRAR OF SOCIETIES ORISSH SUSILA DEVI COLLEGE OF NURSING, NUAPADA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
301	D-WP(C)/36907/2024	STATE OF ODISHA JAYANTILAL SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
302	D-WP(C)/36909/2024	STATE OF ODISHA GURU PRASAD SETHY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
303	D-WP(C)/36910/2024	STATE OF ODISHA SURYA NARAYAN MISHRA	SAROJ KUMAR PADHY	//	
		VS	VS	0	
304	D-WP(C)/36912/2024	STATE OF ODISHA BASANTI DAS	KAUSHIK SWAIN	//	
		VS	VS	0	
305	D-WP(C)/36913/2024	STATE OF ODISHA MAHAVIR COLLEGE OF NURSING, BARGARH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
306	D-WP(C)/36914/2024	STATE OF ODISHA PRASAD NAGABANSA	RAMDAS ACHARY	//	
		VS	VS	0	

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307	D-WP(C)/36915/2024	STATE OF ODISHA BABA MURALIDHAR DAS VS	RAMDAS ACHARY VS	// // 0	
308	D-WP(C)/36918/2024	STATE OF ODISHA PRATAP KISHORE CHHOTRAY VS	KUNAL KUMAR SWAIN VS	// // 0	
309	D-WP(C)/36919/2024	STATE OF ODISHA LAKHYAHIRA LABANYABATI BEHERA VS	NRUSINGH CH. ROUT VS	// // 0	
310	D-WP(C)/36922/2024	STATE OF ODISHA SUKANTI MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
311	D-WP(C)/36923/2024	STATE OF ODISHA JAYASHREE GARNAIK VS	UPENDRA KUMAR SAMAL VS	// // 0	
312	D-WP(C)/36924/2024	STATE OF ODISHA SUKANTA MAHARANA VS	PRASANNA KUMAR SAHOO VS	// // 0	
313	D-WP(C)/36925/2024	STATE OF ODISHA BHANU KUMAR @ BHANU MAITY VS	JNANA RANJAN KAR VS	// // 0	
314	D-WP(C)/36926/2024	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
315	D-WP(C)/36927/2024	STATE OF ODISHA UTKAL RANJAN NAYAK VS	DEBASIS SAHU VS	// // 0	
316	D-WP(C)/36929/2024	COLLECTOR, KORAPUT PRAKASH CHANDRA MISHRA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
317	D-WP(C)/36930/2024	STATE OF ODISHA ROHITA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36932/2024	T. PRASAD RAO DORA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
319	D-WP(C)/36933/2024	UMAKANTA SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/36934/2024	BASANTA KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
321	D-WP(C)/36935/2024	SUMATI MANI SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
322	D-WP(C)/36936/2024	ADWAITA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
323	D-WP(C)/36937/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
324	D-WP(C)/36939/2024	BANSHIDHAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
325	D-WP(C)/36940/2024	SUBHADRA SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
326	D-WP(C)/36941/2024	JANARDAN MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
327	D-WP(C)/36942/2024	ISHAN KUMAR NAYAK VS CONTROLLER OF EXAMINATION , BOARD OF SECONDARY EDUCATION , CUTTACK	DIPTI RANJAN MOHAPATRA VS	// 0 //	
328	D-WP(C)/36944/2024	JALESWARI MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400060
329	D-WP(C)/36945/2024	UTPAL KUMAR PRADHAN	DR.PURUSOTTAM CHULI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36946/2024	GENERAL MANAGER, (SECURITY), MAHANADI COALFIELDS, MAHANADI	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36947/2024	JANMEJAYA RATH	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/36948/2024	DASARATHI JENA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36949/2024	BIKRAM KISHORE SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36950/2024	MUKTIKANTA PANIGRAHI	UPASANA BAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36952/2024	DURLABHI KHAMARI	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/36953/2024	MANISH KUMAR MEHER	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36955/2024	SURENDRA BARIK	GOUTAM KUMAR ROUTRAY	//	
		VS	VS	0	
		CHIEF DISTRICT MEDICAL OFFICER, ANGUL		//	
338	D-WP(C)/36956/2024	KAPILA CHARAN SETHY	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36957/2024	AMIT RAJ	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36958/2024	AJAYA NARAYANA SAHOO	MANAS PATI	//	AOR20220001535C202400059
		VS	VS	0	

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341	D-WP(C)/36959/2024	STATE OF ODISHA M/S NUTAN STEELEX VS	PRAKASH KUMAR JENA VS	// // 0	
342	D-WP(C)/36960/2024	JOINT COMMISSIONER OF STATE TAX,(APPEAL) TERRITORIAL RANGE , CUTTACK SANJU SAHOO VS	SUBASH CH PANI VS	// // 0	
343	D-WP(C)/36961/2024	STATE OF ODISHA LALIT MOHAN SAHOO VS	ARUN KUMAR PATRA VS	// // 0	
344	D-WP(C)/36962/2024	STATE OF ODISHA SUBHADRA DEVI COLLEGE OF NURSING, KHORDHA VS	KUNAL KUMAR SWAIN VS	// // 0	
345	D-WP(C)/36964/2024	STATE OF ODISHA BISWAJIT AMBIKA PRASAD SAHU VS	ARUN KUMAR PATRA VS	// // 0	
346	D-WP(C)/36965/2024	STATE OF ODISHA AMULYA CHARAN OJHA VS	MANAS PATI VS	// // 0	AOR20220001535C202400061
347	D-WP(C)/36967/2024	STATE OF ODISHA SANDEEP KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0	
348	D-WP(C)/36968/2024	STATE OF ODISHA SUBHADRA DEVI SCHOOL OF NURSING, KHORDHA VS	KUNAL KUMAR SWAIN VS	// // 0	
349	D-WP(C)/36969/2024	STATE OF ODISHA SUBHRA SUMAN SAHOO VS	MANAS PATI VS	// // 0	AOR20220001535C202400063
350	D-WP(C)/36970/2024	STATE OF ODISHA ALOK KUMAR VS	ARUN KUMAR PATRA VS	// // 0	
351	D-WP(C)/36971/2024	STATE OF ODISHA BHAGYARATHI KAR VS	MANAS PATI VS	// // 0	AOR20220001535C202400062
		STATE OF ODISHA		//	

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352	D-WP(C)/36972/2024	BAISHNAB PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
353	D-WP(C)/36973/2024	MASJID AND GRAVEYARD MANAGING COMMITTEE VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
354	D-WP(C)/36974/2024	RAMA CHANDRA PRADHAN VS R.T.O.BHUBANESWAR-1	SABYASACHI MISHRA VS	// 0 //	
355	D-WP(C)/36975/2024	MAHAKALI WOMENS SELF HELP GROUP, JAJPUR VS SUB-COLLECTOR, JAJPUR	GOPINATH MISHRA VS	// 0 //	
356	D-WP(C)/36976/2024	GOURI SHANKAR BEHERA VS SHAKTI SWARUPA SAHOO	PARTHA SARATHI NAYAK VS	// 0 //	
357	D-WP(C)/36977/2024	BIJAY KUMAR LENKA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
358	D-WP(C)/36978/2024	PRAFULLA KUMAR BISOI VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
359	D-WP(C)/36979/2024	ALEKHA PRASAD SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
360	D-WP(C)/36981/2024	LUCKY PADHIARY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
361	D-WP(C)/36982/2024	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
362	D-WP(C)/36983/2024	RABINDRA KUMAR PATI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
363	D-WP(C)/36984/2024	AKSHAYA KUMAR PRUSTY	TUSAR KUMAR MISHRA	//	

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		VS	VS	()	
		GOVT. OF INDIA		//	
364	D-WP(C)/36985/2024	RUPALI RITUPARNA SAHOO	MANMAYA KUMAR DASH	//	AOR20220004309C202400020
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/36986/2024	SOUMYA RANJAN SAHOO	MANMAYA KUMAR DASH	//	AOR20220004309C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/36987/2024	ALOK KUMAR MOHARANA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400129
		VS	VS	()	
		SIPRA MOHARANA		//	
367	D-WP(C)/36988/2024	RAM SABAR	PRASANNA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/36989/2024	AJIT KUMAR PUHAN	SUSANTA KUMAR BARAL	//	AOR20220001297C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/36990/2024	KUNA NAIK	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES		//	
370	D-WP(C)/36992/2024	NIRAKAR NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		PRADEEP NAYAK		//	
371	D-WP(C)/36995/2024	M/S.THE ODISHA AGRO INDUSTRIES CORPORATION	HELEN HANRA	//	
		VS	VS	()	
		THE DEPUTY COMMISSIONER OF CT AND GST CIRCLE, CUTTACK-1		//	
372	D-WP(C)/36998/2024	JAMUNA HEMBRUM	GYANESWAR SATPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/36999/2024	MINAKETAN ROUT	CHITTA RANJAN SWAIN	//	
		VS	VS	()	
		TAHASILDAR, DHARMASALA, JAJPUR		//	
374	D-WP(C)/37001/2024	NIRAKAR NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	()	

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375	D-WP(C)/37002/2024	DEBASHIS BHOI RAJKISHORE NAYAK VS STATE OF ODISHA	HARAMOHAN DHAL VS	// // 0 //	
376	D-WP(C)/37003/2024	AJAYA KUMAR ROUTRAY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
377	D-WP(C)/37004/2024	SHUBHA DEVI VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //	
378	D-WP(C)/37005/2024	DILLIP KUMAR BARAL@ DILLIP BARAL VS GOVT OF INDIA, NEW DELHI	ANIRUDHA DAS VS	// 0 //	
379	D-WP(C)/37007/2024	LALU ENTERPRISES, BHAWANIPATNA VS DIVISIONAL FOREST OFFICER, KALAHANDI	LALIT MOHAN NANDA VS	// 0 //	
380	D-WP(C)/37008/2024	ZEEHIJKAL PARICHHA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
381	D-WP(C)/37009/2024	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
382	D-WP(C)/37011/2024	AKASH KUMAR PUSTYA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
383	D-WP(C)/37013/2024	RADHAMOHAN BHUE VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
384	D-WP(C)/37014/2024	MATHURA MOHAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
385	D-WP(C)/37016/2024	DIBAKAR GOUDA VS STATE OF ORISSA	SAROJA KANTA SAMAL VS	// 0 //	

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386	D-WP(C)/37017/2024	JAYANTI SAHU VS THE ASST. DIRECTOR GENERAL(PENSION)	SRIHARSA PRASAD DASH VS	// 0 //	AOR20220003207C202400008
387	D-WP(C)/37020/2024	PRADEEP KUMAR PUSTY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
388	D-WP(C)/37021/2024	ALEKHA BIHARI PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
389	D-WP(C)/37022/2024	ODISHA MINISTERIAL OFFICERS ASSOCIATION, SONAROI VS STATE OF ODISHA	SARITA KANTA SAMAL VS	// 0 //	
390	D-WP(C)/37023/2024	MAMATA SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
391	D-WP(C)/37024/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
392	D-WP(C)/37025/2024	DR. TAPAN KUMAR PRADHAN VS XIM UNIVERSITY		// 0 //	LOD20240000124C202400005
393	D-WP(C)/37026/2024	SACHIDANANDA TRIPATHY VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	AOR20220000794C202400014
394	D-WP(C)/37027/2024	SARAN KUMAR NAYAK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
395	D-WP(C)/37028/2024	SUJATA ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
396	D-WP(C)/37029/2024	RATIKANTA TRIPATHY VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //	
397	D-WP(C)/37031/2024	NISHAKARA SAHU	RAMESH KUMAR SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/37032/2024	BENUDHAR MOHAPATRA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE INFORMATION COMMISSION ODISHA		//	
399	D-WP(C)/37033/2024	SRIKANTA @ SRIKANTA KUMAR NAYAK	SIDHARTH PRASAD DAS	//	AOR20220001597C202400118
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/37034/2024	DHARANIDHARA SAHU	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/37035/2024	SRIHARI CHHATRIA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/37036/2024	SURENDRA KUMAR ROUT	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
403	D-WP(C)/37037/2024	RAMESH CHANDRA DALAI	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
404	D-WP(C)/37039/2024	LALATENDU SWAIN	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/37040/2024	SILENDRA KUMART SINGH	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
406	D-WP(C)/37042/2024	PADMINI PRADHAN	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/37047/2024	BIKASH KUMAR PATTANAYAK	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
408	D-WP(C)/37048/2024	PRAFULLA KUMAR SWAIN	NIRANJAN NAYAK	//	
		VS	VS	0	

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409	D-WP(C)/37049/2024	STATE OF ODISHA M/S FALCON MARINE EXPORTS LIMITED, BHUBANESHWAR	ANURAG GUPTA MISHRA	//	
		VS	VS	0	
410	D-WP(C)/37051/2024	ODISHA ELECTRICITY REGULATORY COMMISSION (OREC), BBSR M/S.RASMITA BEHERA , CUTTACK	ITISHREE TRIPATHY	//	
		VS	VS	0	
411	D-WP(C)/37053/2024	ADDL.COMMNR. OF STATE TAX, CUTTACK M/S.RASMITA BEHERA	ITISHREE TRIPATHY	//	
		VS	VS	0	
412	D-WP(C)/37054/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL) R.K.ASSOCIATES, ANGUL	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
413	D-WP(C)/37056/2024	STATE OF ODISHA MANORANJAN KAR	NIRANJAN NAYAK	//	
		VS	VS	0	
414	D-WP(C)/37057/2024	STATE OF ODISHA M/S. JAGANNATH SWAIN, CUTTACK	ITISHREE TRIPATHY	//	
		VS	VS	0	
415	D-WP(C)/37058/2024	SUPERINTENDENT CGST AND CENTRAL EXCISE CUTTACK DIV BINOD KUMAR BEHERA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
416	D-WP(C)/37059/2024	UNION OF INDIA GAJAPATI BHOI	BAIDHAR SAHOO	//	
		VS	VS	0	
417	D-WP(C)/37060/2024	REGISTRAR CO OPERATIVE SOCIETIES, BBSR M/S. KAMBHU JENA, PURI	ITISHREE TRIPATHY	//	
		VS	VS	0	
418	D-WP(C)/37061/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL) RATNESWAR JHA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
419	D-WP(C)/37062/2024	UNION OF INDIA RABI NARAYAN SAHOO	BISWAJIT NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	

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420	D-WP(C)/37063/2024	ARIF ALI KHAN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
421	D-WP(C)/37064/2024	UMAKANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
422	D-WP(C)/37065/2024	AMIT KUMAR NAYAK VS BRANCH MANAGER , INDUS-IND BANK	BIBHUTI BHUSAN SWAIN VS	// 0 //	
423	D-WP(C)/37066/2024	RINKI NAIK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
424	D-WP(C)/37067/2024	HIROJ KUMAR ACHARYA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
425	D-WP(C)/37068/2024	BIDYADHAR BEHERA VS BRANCH MANAGER/SENIOR MANAGER, INDIAN OVERSEAS BANK, DHENKANAL	JYOTI PATNAIK VS	// 0 //	
426	D-WP(C)/37070/2024	BAHADAJHOLA PACS LTD VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
427	D-WP(C)/37071/2024	GIRIDHARI BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
428	D-WP(C)/37073/2024	RSL OVERSEAS LLP, KOLKATA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
429	D-WP(C)/37074/2024	KAILASH CHANDRA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
430	D-WP(C)/37075/2024	ODISHA WOMENS HOUSING DEVELOPMENT SOCIETY, BHINDIKANOR, ODISHA VS SUSHAMA MANJARI SINGH	SHRADDHA KANDHAR VS	// 0 //	
431	D-WP(C)/37076/2024	KEDRARNATH PARIDA	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/37078/2024	GITARANI DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/37079/2024	SUBHADRA DEVI SCHOOL OF NURSING, KHORDHA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/37080/2024	MANJARI DEVI PHARMACY COLLEGE, KHURDA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/37081/2024	SUBHADRA DEVI SCHOOL OF NURSING, KHORDHA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/37082/2024	DALIP SINGH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/37083/2024	MAHENDRA PRASAD	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/37084/2024	BISWESWAR MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/37086/2024	SUBHADRA DEVI COLLEGE OF NURSING, JAJPUR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/37087/2024	KAILASH CHANDRA MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/37088/2024	JHUNA BARIK	AUROVINDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/37089/2024	HARAPRIYA PRADHAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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443	D-WP(C)/37091/2024	STATE OF ODISHA SHESADEV DASH VS	HIMANSU SEKHAR SATAPATHY VS	// // 0	
444	D-WP(C)/37092/2024	STATE OF ODISHA PURI ZILLA PRAKRUTIKA BIPARJAYA PARICHALANA VS	AMOD BH MISHRA VS	// // 0	
445	D-WP(C)/37093/2024	STATE OF ODISHA SUKUMAR DAS VS	SUSANTA KUMAR MISHRA VS	// // 0	
446	D-WP(C)/37094/2024	STATE OF ODISHA MANJULATA PRUSTY VS	SARATHI JYOTI MOHANTY VS	// // 0	
447	D-WP(C)/37095/2024	STATE OF ODISHA NILAMANI GOUDA VS	DEBASIS PANIGRAHI VS	// // 0	
448	D-WP(C)/37097/2024	STATE OF ODISHA SUNIL KUMAR NAHAK VS	SANJIBANI MISHRA VS	// // 0	
449	D-WP(C)/37098/2024	UNION OF INDIA BINOD CHANDRA NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
450	D-WP(C)/37101/2024	STATE OF ODISHA GEETANJALI POLAI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
451	D-WP(C)/37102/2024	STATE OF ODISHA RAJESH KUMAR MAJHI VS	SURYAKANTA DWIBEDI VS	// // 0	
452	D-WP(C)/37103/2024	MEMBER, BOARD OF REVENUE ODISHA. CUTTACK KUMUDA CHANDRA SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
453	D-WP(C)/37104/2024	STATE OF ODISHA JUDHISTIR BALIARSINGH VS	SAILABALA JENA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/37106/2024	NAVAL KISHORE BUBAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
455	D-WP(C)/37107/2024	BALARAM SAMAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
456	D-WP(C)/37108/2024	M/S. ISHWAR ENTERPRISES, CUTTACK VS DEPUTY DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE BBSR	UMESH CHANDRA BEHURA VS	// 0 //	
457	D-WP(C)/37109/2024	BIBHUTI BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
458	D-WP(C)/37110/2024	SUSHANTA KUMAR MAHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
459	D-WP(C)/37111/2024	ABUBAKAR KHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
460	D-WP(C)/37112/2024	GURUDEV MAHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
461	D-WP(C)/37113/2024	KAMALINI DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
462	D-WP(C)/37114/2024	HARA GADABA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
463	D-WP(C)/37115/2024	LAXMINARAYAN MOHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
464	D-WP(C)/37116/2024	GOBARDHAN RANA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
465	D-WP(C)/37117/2024	PRANITA SAHU	NIRANJAN LENKA	//	

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		VS	VS	0	
466	D-WP(C)/37118/2024	STATE OF ORISSA RANJIT PING	SAMEER KUMAR DAS	//	
		VS	VS	0	
467	D-WP(C)/37119/2024	STATE OF ODISHA JAYAPRAKASH ROUT	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
468	D-WP(C)/37120/2024	STATE OF ODISHA SANTILATA MOHANTY	NIRANJAN LENKA	//	
		VS	VS	0	
469	D-WP(C)/37122/2024	STATE OF ORISSA NURSINGH CHARAN MISHRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
470	D-WP(C)/37123/2024	STATE OF ODISHA INDRADYUMNA SWAIN	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
471	D-WP(C)/37124/2024	STATE OF ODISHA GAYATRI INSTITUTE OF SCIENCE AND TECHNOLOGY	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
472	D-WP(C)/37125/2024	STATE OF ODISHA KRISHNA CHANDRA PANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
473	D-WP(C)/37126/2024	STATE OF ODISHA GAYATRI COLLEGE OF NUURSING, SAMBALPUR	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
474	D-WP(C)/37127/2024	STATE OF ODISHA DEBANANDA PRADHAN	SUBHASISH SATAPATHY	//	
		VS	VS	0	
475	D-WP(C)/37128/2024	TAHASILDAR CUM LAND ACQUISITION OFFICER (N.H.6(49)), DEOGARH SANJIB KUMAR DWIBEDI	SAMEER KUMAR DAS	//	
		VS	VS	0	
476	D-WP(C)/37129/2024	STATE OF ODISHA GAYATRI COLLEGE OF NURSING, SAMBALPUR	ARUPANANDA GOSWAMY	//	
		VS	VS	0	

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477	D-WP(C)/37130/2024	STATE OF ODISHA SIVANAND EDUCATIONAL TRUST FOR SOCIAL ADVANCEMENT, ANGLA	SYDNEY KUMAR CHARYA	//	
		VS	VS	0	
478	D-WP(C)/37131/2024	STATE OF ODISHA SNIGDHA MOHANTY	BAIDHAR SAHOO	//	
		VS	VS	0	
479	D-WP(C)/37133/2024	STATE OF ODISHA NISITH RANJAN BEHERA	BAIDHAR SAHOO	//	
		VS	VS	0	
480	D-WP(C)/37134/2024	REGISTRAR, COOPERATIVE SOCIETIES ODISHA DIPTI RANJAN DIGAL	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
481	D-WP(C)/37135/2024	STATE OF ODISHA YASIN KHAN	BHABA PRASAD DAS	//	
		VS	VS	0	
482	D-WP(C)/37136/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR JAGABANDHU JENA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
483	D-WP(C)/37137/2024	TAHASILDAR, BHADRAK SARALA INSTITUTE OF NURSING, ANGUL	GOPAL PRASAD JENA	//	
		VS	VS	0	
484	D-WP(C)/37139/2024	STATE OF ODISHA KAJAL MALLIK	NIHAL RATH	//	
		VS	VS	0	
485	D-WP(C)/37140/2024	COLLECTOR CUM DIST.MAGISTRATE CUTTACK RASHMIREKHA MAHANA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
486	D-WP(C)/37141/2024	SUDHIR CHANDRA MAHANA PARAMJEET SINGH	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
487	D-WP(C)/37142/2024	STATE OF ODISHA RASHMIREKHA MAHANA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		SUDHIR CHANDRA MAHANA		//	

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488	D-WP(C)/37143/2024	ANANTA KUMAR MOHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //	
489	D-WP(C)/37144/2024	BIVAKAR LENKA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// () //	
490	D-WP(C)/37145/2024	DALJEET SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// () //	
491	D-WP(C)/37146/2024	BINDU DIPAK ROUT VS THE REGIONAL MANAGER, MUTHOOT FINANCE LTD, PURI ROAD, PURI	ASHOK DAS VS	// () //	
492	D-WP(C)/37147/2024	BIDYADHAR PALEI @ PALAI VS STATE OF ORISSA	TAPAN JYOTI PANI VS	// () //	
493	D-WP(C)/37148/2024	D.BASUDEV @ DUBADA BASUDEV VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
494	D-WP(C)/37150/2024	SANJEEB KUMAR PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// () //	
495	D-WP(C)/37151/2024	AMAR KUMAR PAL VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// () //	
496	D-ABLAPL/25582/2024	DASARATH MAJHI VS STATE OF ODISHA	DEBASIS MISHRA VS	BAMBARI /117 /2024 () //	AOR20230001300C202400060
497	D-ABLAPL/25583/2024	BIPLABA HOTA VS STATE OF ORISSA	ANNADA SANKAR JENA VS	BASELI SAHI PS /67 /2024 () //	AOR20220000014C202400036
498	D-ABLAPL/25584/2024	CHITRANGADA PATI VS STATE OF ORISSA	RAJENDRA N.ROUT VS	DHAMNAGAR /194 /2024 () //	AOR20220001558C202400128
499	D-ABLAPL/25585/2024	SK SALMAN@MD SALMAN	SWARAJ PATEL	SUNDARGARH TOWN /106 /2024	AOR20220000246C202400029

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/25587/2024	ARUPANANDA PATRA	RAJENDRA N.ROUT	BALASORE VIGILANCE /51 /2016	AOR20220001558C202400127
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
501	D-ABLAPL/25588/2024	NARENDRA@NAREN GARADA	DEEPANKAR PANIGRAHY	KORAPUT SADAR /106 /2024	AOR20220000794C202400013
		VS	VS	()	
		STATE OF ORISSA		//	
502	D-ABLAPL/25589/2024	HAFIJ KHAN	BADAL KUMAR BEHERA	BALASORE TOWN /222 /2024	AOR20220001087C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/25590/2024	PURNENDU PRAKASH NAYAK	PIYUSH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/25591/2024	RAJA TOPPO@DILESWAR TOPPO	SWARAJ PATEL	HEMGIR /370 /2024	AOR20220000246C202400030
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/25593/2024	ASHISH DEBATA@DEBTA	SWARAJ PATEL	BHASMA /217 /2024	AOR20220000246C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/25598/2024	DIPU PANDA @ SAUBHAGYA KUMAR PANDA	DAYANIDHI MISHRA	DHENKANAL SADAR /550 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/25602/2024	PRANATI MISHRA	SUSANTA KUMAR DASH	CUTTACK VIGILANCE /9 /2024	
	ABLAPL/9330/2024	VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
508	D-ABLAPL/25607/2024	CHINTU @ SATYAJIT DALAI	DEEPAK KU SAHOO	RAJNAGAR /212 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/25609/2024	CHANDAN DAS	DEEPAK KU SAHOO	NIKIRAI /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/25610/2024	BHIMASEN SETHY	DEEPAK KU SAHOO	KENDRAPARA /172 /2024	
		VS	VS	()	

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511	D-ABLAPL/25618/2024	STATE OF ODISHA RUDRA NARAYANA DALEI VS	GOKHA BEHERA VS	// BARANGA /177 /2024 ()	
512	D-ABLAPL/25620/2024	STATE OF ODISHA ALEKHA GOCHHAYAT VS	ARIJEET MISHRA VS	// PATTAMUNDAI /206 /2024 ()	
513	D-ABLAPL/25621/2024	STATE OF ODISHA SANATAN LOHAR VS	ARIJEET MISHRA VS	// MOHULDIHA /48 /2024 ()	
514	D-ABLAPL/25627/2024	STATE OF ODISHA GANGADHAR SWAIN VS	MANOJ KUMAR MALLICK VS	// JATNI P.S. /323 /2024 ()	
515	D-ABLAPL/25632/2024	STATE OF ODISHA JAYARAM BARIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /108 /2024 ()	
516	D-ABLAPL/25635/2024	STATE OF ODISHA ARTATRAN DAS VS	MAHES DAS VS	// ASKA /520 /2024 ()	
517	D-ABLAPL/25637/2024	STATE OF ODISHA ASHOK KUMAR DASH VS	MAHES DAS VS	// ASKA /520 /2024 ()	
518	D-ABLAPL/25640/2024	STATE OF ODISHA RAMAKANT SAHOO VS	PRASANTA KUMAR TRIPATHY VS	// CHANDABALI /382 /2024 ()	
519	D-ABLAPL/25643/2024	STATE OF ODISHA SUKADEV DANSANA VS	SAROJ KUMAR MISHRA VS	// DHAMA /136 /2024 ()	AOD20240000678C202400004
520	D-ABLAPL/25646/2024	STATE OF ODISHA KAHAR @ KEHERA MALLICK VS	MAHES DAS VS	// BALLIGUDA /182 /2023 ()	
521	D-ABLAPL/25648/2024	STATE OF ODISHA BIDULATA BEHERA @ BIDU BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// ATHGARH /171 /2024 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/25649/2024	KAMBA @ KAMALAKANTA DALAI VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /324 /2024 () //	
523	D-ABLAPL/25650/2024	ABHI KIMBAKA @ KREPUTIKA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /89 /2022 () //	
524	D-ABLAPL/25654/2024 ABLAPL/9323/2024	SNEHASISH DAS VS STATE OF ODISHA	PRANATI SETHI VS	/ /0 () //	
525	D-ABLAPL/25656/2024	BHIMASENA @ UMESH CHANDRA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /41 /2021 () //	AOR20220001648C202400048
526	D-ABLAPL/25659/2024	ABHIMANYU NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BINJHARPUR /322 /2024 () //	
527	D-ABLAPL/25661/2024	BHUBAN BEHERA @ BHUBUNI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
528	D-ABLAPL/25662/2024	RABINDRA DAS @ RABI DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	ODAGAON /235 /2024 () //	
529	D-ABLAPL/25663/2024	SATYA RANJAN BEHERA @ JITU VS STATE OF ODISHA	KAMALA KANTA MOHANTY VS	BADAGODA P.S. /439 /2024 () //	
530	D-ABLAPL/25665/2024	KASINATH JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GOP /242 /2024 () //	
531	D-ABLAPL/25666/2024	PRAHALLAD NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /316 /2024 () //	
532	D-ABLAPL/25667/2024	DANISH KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /143 /2024 () //	
533	D-ABLAPL/25669/2024	PABITRA KUMAR BEHERA @ PABITRA BEHERA	UMAKANTA BARIK	MARSHAGHAI /123 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/25670/2024	RAJESH PANDEY @RAJESH KUMAR PANDE	AJIT KUMAR RAUT	KULABIRA /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/25674/2024	DEBASIS SAHOO	PRASANTA KUMAR TRIPATHY	CHANDABALI /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/25676/2024	ANANTA SWAIN @ MUSA	ARJUNA CHARANA BEHERA	BONTH /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/25678/2024	PRAKASH ROUL @ DHELU	RAMESH CHANDRA BEHERA	TALCHER TOWN /195 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/25680/2024	NIRANJAN MAHANI	LAXMI NARAYAN RAYATSINGH	BASUDEVPUR /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/25689/2024	BANKIA @ GOURANGA CHARAN BEHERA	ARABINDA TRIPATHY	BANKI /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/25690/2024	BRAJESH @ BIJESH BISWAL	ASIT KUMAR JENA	DHARMASALA /613 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/25693/2024	KANHU NAIK	KULDEEP MOHANTY	DASPALLA /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/25694/2024	BISHNU PRASAD MAHARANA @ BISHNU MAHARANA	BINAYA BHUSAN ROUSTRAY	JATNI P.S. /329 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/25697/2024	AMERESH BISWAL	KHAGESWAR BEHERA	BADAGODA P.S. /435 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/25698/2024	RABINDRA SWAIN @ KUNA	DHARMENDRA SETHY	NILGIRI /273 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/25700/2024	STATE OF ODISHA BINOD KISKU VS	ANIRUDHA DAS VS	// KANKADAHAD /150 /2024 ()	
546	D-ABLAPL/25701/2024	STATE OF ODISHA FALGUN KUMAR SARKAR VS	UMAKANTA BARIK VS	// RAIGHAR /186 /2024 ()	
547	D-ABLAPL/25702/2024	STATE OF ODISHA KUNU @ KULU SUNA VS	JUGALA KISHORE PANDA VS	// BOUDH /129 /2020 ()	
548	D-ABLAPL/25708/2024	STATE OF ODISHA SUDARSAN MOHANTY VS	PRASANT KUMAR SAHOO VS	// BARGARH /336 /2023 ()	
549	D-ABLAPL/25711/2024	STATE OF ODISHA SK. SADAM VS	SK ABDUL JABIR VS	// DHAULI PS /106 /2023 ()	
550	D-ABLAPL/25712/2024	STATE OF ODISHA MANGALA SINGH VS	SUDEEP KUMAR SARANGI VS	// MANCHESWAR P.S. /207 /2021 ()	
551	D-ABLAPL/25716/2024	STATE OF ODISHA ANJAN KUMAR DANDPAT VS	AMULYA RATNA PANDA VS	// SINGLA /145 /2024 ()	
552	D-ABLAPL/25719/2024	STATE OF ODISHA NANDU @ NARENDRA JENA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /345 /2021 ()	
553	D-ABLAPL/25723/2024	STATE OF ODISHA RAMAKANTA MALLIK VS	AMULYA RATNA PANDA VS	// //0 ()	
554	D-ABLAPL/25724/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	PARTHA SARATHI NAYAK VS	// KUAKHIA /57 /2021 ()	
555	D-ABLAPL/25725/2024	STATE OF ODISHA DILIP KHOSALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DAMANJODI /91 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/25727/2024	KHUSIRAM NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /73 /2024 () //	
557	D-ABLAPL/25729/2024	DILIP KUMAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /229 /2024 () //	
558	D-ABLAPL/25737/2024	TRILOCHAN SWAIN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /323 /2024 () //	
559	D-ABLAPL/25745/2024	KABIR BEHERA VS STATE OF ODISHA	MAMATA MISHRA VS	KENDRAPARA SADAR /419 /2024 () //	
560	D-ABLAPL/25748/2024	KALPATARU KARA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /240 /2024 () //	
561	D-ABLAPL/25749/2024	SK.ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /324 /2024 () //	
562	D-ABLAPL/25751/2024	KALPATARU KARA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /239 /2024 () //	
563	D-ABLAPL/25752/2024	GOBARDHAN SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /106 /2024 () //	
564	D-ABLAPL/25757/2024	PITAMBAR SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI /475 /2023 () //	
565	D-ABLAPL/25760/2024	PRASANTA KUAMR SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIANTA P.S. /321 /2024 () //	
566	D-ABLAPL/25761/2024	ADITYA PRASAD SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI /475 /2023 () //	
567	D-ABLAPL/25762/2024	SATYABRATA ROUT	SURYAKANTA DWIBEDI	KUJANGA /403 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/25763/2024	BIJAYA KUAMR SHARMA	DIPANKAR ACHARYA	LEPHRIPADA /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/25766/2024	UJWALLA SINGH	IPSIT AUROBINDO ACHARYA	NAUGAON /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/25767/2024	RAMESH BEHERA @RAMESH CHANDRA BEHERA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/25768/2024	K.RABI	NAMITA PATTANAİK	K.NUAGAON /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/25773/2024	ANSHUMAN NAYAK	BISHNU PRASAD PRADHAN	KOREI /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/25774/2024	JHADESWAR MAHANTA	RAJIV KUMAR MAHANTA	CHAMPUA /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/25777/2024	SAMEER ANSARI	SOUMYA RANJAN DAS	PLANTSITE /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/25778/2024	PANDAB SAHOO	ANIRUDHA DAS	PARJANG /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/25780/2024	SANYASI BEHERA	ANIRUDHA DAS	PARJANG /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/25783/2024	MOHAN BEHERA	BIJAY KUMAR BEHERA	KHURDA SADAR /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/25785/2024	GOPAL MAJHI	RAJJEET ROY	BINIKA /283 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/25788/2024	STATE OF ODISHA RABINDRA KUMAR BEHERA VS State Of Odisha	Soubhagya Dash VS	// // ()	AOR20220001631C202400070
580	D-ABLAPL/25794/2024	SAMIR SAHU @ SAMEER SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /451 /2024 ()	
581	D-ABLAPL/25795/2024	BABU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /95 /2024 ()	
582	D-ABLAPL/25797/2024	LINGA DORA @ LINGA RAJ DORA VS STATE OF ODISHA	DURGA PRASDA PATTNAIK VS	PUINTALA /199 /2024 ()	
583	D-ABLAPL/25799/2024	MD. SIDIQUE QURAIISHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /146 /2024 ()	
584	D-ABLAPL/25807/2024	BALIA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /127 /2024 ()	AOD20240000276C202400020
585	D-ABLAPL/25813/2024	SAMRAT KESHARI PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /259 /2024 ()	
586	D-ABLAPL/25814/2024	RAKESH SHARMA @ RAKESH NATH SHARMA VS STATE OF ODISHA	BHUBANESWAR DASH VS	TIRTOL /406 /2024 ()	
587	D-ABLAPL/25818/2024	CHINMAYA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /646 /2023 ()	
588	D-ABLAPL/25823/2024	DANARA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR SADAR /148 /2019 ()	
589	D-ABLAPL/25828/2024	SOUMYA RANJAN PATRA VS STATE OF ODISHA	RAJJEET ROY VS	BHARATPUR PS /527 /2024 ()	

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MISC CASES FILED on :27/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/31434/2024 ELPET/13/2024	BABITA MALLICK MP		13/2024
2	D-ADMLS/34767/2024 ADMLS/4/2024	EIBOIL GMBH MP		16/2024
3	D-WPC(OA)/471/2019 WPC(OA)/471/2019	BIKASH KUMAR PATRA MP	M/S BIKRAM KESHARI MOHANTY	26/2024
4	D-WPC(OA)/470/2019 WPC(OA)/470/2019	BIBHENDRA KUMAR BEHERA MP	M/S BIKRAM KESHARI MOHANTY	27/2024
5	D-WPC(OA)/469/2019 WPC(OA)/469/2019	NAYANA BALLAV PANDA MP	M/S BIKRAM KESHARI MOHANTY	28/2024
6	D-WPC(OA)/1124/2019 WPC(OA)/1124/2019	B.VENKATESWAR PRUSTY MP	M/S.S.S.K.SUBUDHI	29/2024
7	D-CRLLP/25691/2024 CRLLP/ /	PRAKASH CHANDRA PANDA MP	TUSAR KUMAR MISHRA	40/2024
8	D-CRLMA/25594/2024 CRLMA/ /	DIBAKAR KHATUA MP	PITABMAR BEHERA	45/2024
9	D-TRPCRL/25629/2024 TRPCRL/ /	NIRANJAN BADATYA MP	KOUSIK ANANDA GURU	67/2024
10	D-CRP/36954/2024 CRP/ /	MAHESH NARAYAN PAREEK MP	RAJA DIGBIJAY KISHORE DASH	67/2024
11	D-TRPCRL/25639/2024 TRPCRL/ /	NIRANJAN BADATYA MP	KOUSIK ANANDA GURU	68/2024
12	D-TRPCRL/25677/2024 TRPCRL/ /	JITENDRA DASH MP	DEBIDUTTA MOHAPATRA	69/2024
13	D-TRPCRL/25759/2024 TRPCRL/ /	SK.RAHIMUDDIN MP	JAYADEBA BEHERA	70/2024
14	D-TRPCRL/25734/2024 TRPCRL/ /	DALABEHERA SABITA DORA @ D. SABITA SORLA MP	SORLA AGYA KUMAR DASH	71/2024
15	D-CRLMP/9636/2024 CRLMP/731/2024	SWAGAT KUMAR SAHU MP	AKSHAYA KUMAR PANDEY	191/2024
16	D-CRLMP/25683/2024 CRLMP/ /	SK.ZAHIR @ SK.ZAHIR MOHAMMAD MP	SUBAS CHANDRA DAS	192/2024
17	D-TRP(C)/36820/2024 TRP(C)/ /	BANDANA DAS MP	RAJENDRA NARAYAN ROUT	262/2024
18	D-TRP(C)/13632/2024 TRP(C)/118/2024	SARMILA KAR MP	SATYABRATA MOHANTY	263/2024
19	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	288/2024
20	D-LAA/20/2011 LAA/20/2011	STATE MP		289/2024
21	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	290/2024
22	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	291/2024
23	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	292/2024
24	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	293/2024
25	D-LAA/20/2011 LAA/20/2011	STATE MP	ASC	294/2024
26	D-LAA/20/2011	STATE	ASC	

	LAA/20/2011	MP		295/2024
27	D-LAA/20/2011	STATE		
	LAA/20/2011	MP		296/2024
28	D-MATA/36931/2024	SUMAN DASH	RAJIB LOCHAN PATTNAIK	
	MATA/ /	MP		383/2024
29	D-MATA/36151/2024	KRUSHNA CHANDRA SAHU	ANKITA MUKHERJI	
	MATA/304/2024	MP		384/2024
30	D-MATA/21862/2024	SANTOSH MAHARANA @ SANTOSH MOHANTY	SRANJITA SEKHAR MOHAPATRA	
	MATA/228/2024	MP		385/2024
31	D-MATA/31139/2024	ASHOK KUMAR SAHOO	TANMAYA KUMAR MOHANTY	
	MATA/ /	MP		386/2024
32	D-MATA/34970/2024	SEBAKA LIMA	SOUBHAGYA KUMAR DASH	
	MATA/ /	MP		387/2024
33	D-CONTC/649/2012	BIBHUTI BHUSAN JAYDE		
	CONTC/649/2012	MP		408/2024
34	D-CONTC/650/2012	KARUNAKAR GOCHHAYAT		
	CONTC/650/2012	MP		409/2024
35	D-CONTC/651/2012	DILLIP KUMAR SAMAL		
	CONTC/651/2012	MP		410/2024
36	D-CONTC/652/2012	UPENDRA KUMAR SAHOO		
	CONTC/652/2012	MP		411/2024
37	D-CONTC/9957/2023	KALPALATA MISHRA	DINESH KUMAR PANDA	
	CONTC/9957/2023	MP		412/2024
38	D-CRLREV/25603/2024	SHASHI KUMAR UNNIKISHNAN	ISHWAR MOHANTY	
	CRLREV/440/2024	MP		738/2024
39	D-CRLREV/25660/2024	JOGENDRA KUMBHAR	BHOJARAJ SETH	
	CRLREV/ /	MP		739/2024
40	D-CRLREV/25679/2024	RABINDRA NATH DASH	SOUMYA RANJAN PANDA	
	CRLREV/ /	MP		740/2024
41	D-CRLREV/25718/2024	MAHESWAR SATAPATHY	SATYABRATA MOHANTY	
	CRLREV/ /	MP		741/2024
42	D-CRLREV/25744/2024	BABAJI CHARAN KHUNTIA	SAIBRATA RATH	
	CRLREV/ /	MP		742/2024
43	D-CRLREV/25746/2024	AMBUJA PATEL	MANORANJAN PADHI	
	CRLREV/ /	MP		743/2024
44	D-CRLREV/25747/2024	NRUSINGHA CHARAN PANDA	SAIBRATA RATH	
	CRLREV/ /	MP		744/2024
45	D-CRLREV/25747/2024	NRUSINGHA CHARAN PANDA	SAIBRATA RATH	
	CRLREV/ /	MP		745/2024
46	D-CRLREV/25746/2024	AMBUJA PATEL	MANORANJAN PADHI	
	CRLREV/ /	MP		746/2024
47	D-CRLREV/25746/2024	AMBUJA PATEL	MANORANJAN PADHI	
	CRLREV/ /	MP		747/2024
48	D-FAO/702/2019	RAMA CH.MOHANTY	M/S.K.MOHANTY	
	FAO/702/2019	MP		748/2024
49	D-CRLREV/25750/2024	DINABANDHU PATNAIK	SAIBRATA RATH	
	CRLREV/ /	MP		748/2024
50	D-CRLREV/25750/2024	DINABANDHU PATNAIK	SAIBRATA RATH	
	CRLREV/ /	MP		749/2024
51	D-FAO/702/2019	RAMA CH.MOHANTY	M/S.K.MOHANTY, SUBHADUTTA ROURAY	
	FAO/702/2019	MP		749/2024
52	D-CRLREV/25753/2024	CHANDRAKANTA SUTAR	ASHOK KUMAR SAHOO	
	CRLREV/ /	MP		750/2024
53	D-FAO/702/2019	RAMA CH.MOHANTY	M/S.K.MOHANTY	
	FAO/702/2019	MP		750/2024
54	D-FAO/850/2018	DAMBARUDHAR PATEL	M/S.S.K.SAMAL	
	FAO/850/2018	MP		751/2024
55	D-CRLREV/25756/2024	MANOHAR JAIWAL	SAIBRATA RATH	
	CRLREV/ /	MP		751/2024
56	D-CRLREV/25753/2024	CHANDRAKANTA SUTAR	ASHOK KUMAR SAHOO	
	CRLREV/ /	MP		752/2024
57	D-FAO/36903/2024	LEGAL MANAGER(T.P. CELL), M/S. NEW INDIAN ASSURANCE CO.LTD., CUTTACK		
	FAO/ /	MP		752/2024

58	D-FAO/37072/2024 FAO/ /	SK.SAFIULLA MP	NARAYAN PRASAD PARIJA	753/2024
59	D-CRLREV/25756/2024 CRLREV/ /	MANOHAR JAIWAL MP	SAIBRATA RATH	753/2024
60	D-FAO/37072/2024 FAO/ /	SK.SAFIULLA MP	NARAYAN PRASAD PARIJA	754/2024
61	D-CRLREV/25753/2024 CRLREV/ /	CHANDRAKANTA SUTAR MP	ASHOK KUMAR SAHOO	754/2024
62	D-CRLREV/25798/2024 CRLREV/ /	ANTARYAMI DAS MP	SANDEEP RAJ PANDA	755/2024
63	D-FAO/37121/2024 FAO/ /	UPENDRA KUMAR MOHAPATRA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	755/2024
64	D-CRLREV/25801/2024 CRLREV/ /	PRANAKRUSHNA NAYAK MP	SURYAKANTA DWIBEDI	756/2024
65	D-SA/75/1998 SA/75/1998	ABHIMANYU MP	M/S.R.C.MOHANTY	792/2024
66	D-SA/75/1996 SA/75/1996	DIGAMBAR PANDA MP	M/S.B.H.MOHANTY	793/2024
67	D-RSA/36824/2024 RSA/ /	NAKULA JENA MP	PRASANTA KUMAR SATAPATHY	1000/2024
68	D-RSA/32263/2024 RSA/299/2024	SILVESTER EKKA @ ORAON MP	DEBASIS TRIPATHY	1001/2024
69	D-RSA/328/2014 RSA/328/2014	HARAMANI SAHOO MP	M/S.P.K.SAHOO, AJIT CHANDRA MOHAPATRA	1002/2024
70	D-RSA/328/2014 RSA/328/2014	HARAMANI SAHOO MP	M/S.P.K.SAHOO	1003/2024
71	D-RSA/328/2014 RSA/328/2014	HARAMANI SAHOO MP	M/S.P.K.SAHOO	1004/2024
72	D-RSA/13828/2024 RSA/102/2024	SRIKANTA SASINI MP	DWARIKA PRASAD MOHANTY	1005/2024
73	D-CMP/36817/2024 CMP/ /	BISHNU CHARAN PANDA MP	PRASANTA KUMAR SATAPATHY	1014/2024
74	D-CMP/36860/2024 CMP/ /	GOPINATH BANDHA MP	SUKANTA KUMAR NAYAK (2)	1015/2024
75	D-CMP/34215/2024 CMP/877/2024	CHITRANGADA PRADHAN MP	BIJAY KUMAR MOHANTY	1016/2024
76	D-CMP/36872/2024 CMP/ /	JAY GOBINDA DAS MP	NRUSINGH CHARAN ROUT	1017/2024
77	D-CMP/19706/2024 CMP/475/2024	SUDHANSHU SEKHAR PATTANAYAK MP	RAKESH SAHU	1018/2024
78	D-CMP/36920/2024 CMP/ /	BASANTI GIRI MP	SARADA PRASAD DASH	1019/2024
79	D-CMP/36921/2024 CMP/ /	TRILOCHAN SAHU MP	NARAYAN PRASAD PARIJA	1020/2024
80	D-CMP/36921/2024 CMP/ /	TRILOCHAN SAHU MP	NARAYAN PRASAD PARIJA	1021/2024
81	D-CMP/36938/2024 CMP/ /	PRADIPTA KUMAR PATEL MP	AJAYA KUMAR NANDA	1022/2024
82	D-CMP/36943/2024 CMP/ /	META PRAKASH CHANDRA PATRA @ M.PRAKASH KUMAR PATRA MP	PRADHAN	1023/2024
83	D-CMP/36963/2024 CMP/ /	MANORANJAN KHATEI MP	TUSAR KUMAR MISHRA	1024/2024
84	D-CMP/37018/2024 CMP/ /	BISWANATH DALAI MP	AMITAV TRIPATHY	1025/2024
85	D-CMP/37030/2024 CMP/ /	BIREN BISWAS MP	AMIT PRASAD BOSE	1026/2024
86	D-CMP/36991/2024 CMP/ /	KUMUDINI KUNAR MP	SOUBHAGYA KUMAR DASH	1027/2024
87	D-CMP/36993/2024 CMP/ /	GAUTAM KUNAR MP	SOUBHAGYA KUMAR DASH	1028/2024
88	D-CMP/37069/2024 CMP/ /	RAWNAK JAHAN @ RAWNAK JAHAN BIBGYANALOKA MOHANTY MP		1029/2024
89	D-CMP/37099/2024	SEBAK KUMAR BAG	SUSHANTA HARICHANDAN	

	CMP/ /	MP		1030/2024
90	D-CMP/37138/2024	RAMA KRUSHNA PUSPALAK	JAGAJIBAN PRADHAN	
	CMP/ /	MP		1031/2024
91	D-BLAPL/22969/2024	HEMANTA JENA @ LITU	AJAYA KUMAR ROUT	
	BLAPL/7879/2024	MP		1090/2024
92	D-BLAPL/15258/2024	K.PRABHAKAR REDDY @ K.PRABHKAR	S.S.RAY (2)	
	BLAPL/5215/2024	MP		1091/2024
93	D-BLAPL/13312/2024	JAHAN BESHRA	SATYA NARAYAN MISHRA 4	
	BLAPL/4432/2024	MP		1092/2024
94	D-BLAPL/19547/2024	PRANIT KAR	SAMIR KUMAR MISHRA	
	BLAPL/6816/2024	MP		1093/2024
95	D-BLAPL/11060/2023	PRADIPTA KUMAR PATRA @ PRADEEPTA	KUMAR PATRA DASH	
	BLAPL/11060/2023	MP		1094/2024
96	D-BLAPL/22534/2024	JUGAL SITHA		
	BLAPL/7631/2024	MP		1095/2024
97	D-BLAPL/14619/2023	SISIRA MISHRA	BHARAT JALLI	
	BLAPL/14619/2023	MP		1096/2024
98	D-BLAPL/14631/2023	TULASI MISHRA	SRIKANT KUMAR BARIK	
	BLAPL/14631/2023	MP		1097/2024
99	D-BLAPL/25360/2024	ALLAN BABU PHILIPOSE		
	BLAPL/8643/2024	MP		1098/2024
100	D-BLAPL/13386/2023	DEEPAK KINDO	BIRANCHI NARAYAN MOHANTY	
	BLAPL/13386/2023	MP		1099/2024
101	D-BLAPL/13321/2024	NABIN MAHANTA		
	BLAPL/4835/2024	MP		1100/2024
102	D-BLAPL/4109/2024	AMARJIT SAHOO @ LALU		
	BLAPL/1210/2024	MP		1101/2024
103	D-ABLAPL/22260/2024	AMULYA KUMAR SAMAL		
	ABLAPL/8181/2024	MP		1685/2024
104	D-ABLAPL/21096/2024	TAPAS KUMAR NAYAK		
	ABLAPL/7564/2024	MP		1686/2024
105	D-ABLAPL/17815/2024	RAJKISHORE BEHERA		
	ABLAPL/6258/2024	MP		1687/2024
106	D-ABLAPL/17989/2024	BISWANATH SWAIN		
	ABLAPL/6354/2024	MP		1688/2024
107	D-ABLAPL/21502/2024	SUMANTA KUMAR NAYAK		
	ABLAPL/7637/2024	MP		1689/2024
108	D-ABLAPL/15329/2023	AMIT PRASAD MOHANTY	PRASANTA KUMAR SAHOO	
	ABLAPL/15329/2023	MP		1690/2024
109	D-ABLAPL/15565/2024	SANKAR JENA @ BAPI		
	ABLAPL/5393/2024	MP		1691/2024
110	D-ABLAPL/22689/2024	KAKAYA KHURA@KAKEI KHURA		
	ABLAPL/8220/2024	MP		1692/2024
111	D-ABLAPL/23132/2024	DAYASAGAR MEHER		
	ABLAPL/8318/2024	MP		1693/2024
112	D-ABLAPL/9558/2024	BAYA @ BISWAMBAR PRADHAN		
	ABLAPL/3966/2024	MP		1694/2024
113	D-ABLAPL/19521/2024	GIRIDHARI MEHER		
	ABLAPL/7717/2024	MP		1695/2024
114	D-ABLAPL/19516/2024	GIRIDHARI MEHER		
	ABLAPL/7174/2024	MP		1696/2024
115	D-ABLAPL/19518/2024	BHAJAMAN MEHERA		
	ABLAPL/7179/2024	MP		1697/2024
116	D-ABLAPL/5354/2024	SAYADA KHATUN @ SAYEDA BIBI		
	ABLAPL/1996/2024	MP		1698/2024
117	D-ABLAPL/15047/2024	JYOTIRAJ MAJHI @ JYOTI RANJAN		
	ABLAPL/5256/2024	MP		1699/2024
118	D-ABLAPL/15015/2024	MUKESH KUMAR PATRA @ MUKESH PATRA		
	ABLAPL/5216/2024	MP		1700/2024
119	D-ABLAPL/15046/2024	AMIT KUMAR BARIK @ AMIT BARIK		
	ABLAPL/5255/2024	MP		1701/2024
120	D-ABLAPL/20663/2024	SUBHADAYAN DASH @ LIKUN @ LIPU		
	ABLAPL/7333/2024	MP		1702/2024

121	D-ABLAPL/20977/2024 ABLAPL/7530/2024	PRAMODINI MAHARANA MP	ASHOK DAS	1703/2024
122	D-ABLAPL/21886/2024 ABLAPL/8104/2024	ABHI @ ABHIMANYU PANDA MP	DHIRENDRA KUMAR MOHAPATRA	1704/2024
123	D-ABLAPL/18829/2019 ABLAPL/18829/2019	ASHOK KUMAR SAHU MP	JITENDRA SAMANTARAY	1705/2024
124	D-MACA/929/2023 MACA/929/2023	THE D.M., TATA AIG G.I. CO. LTD. MP		1943/2024
125	D-MACA/36847/2024 MACA/ /	MANAS KUMAR DASH MP	PRADEEP KUMAR MISHRA	1944/2024
126	D-MACA/35663/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANURUP MP	PRASANTA KUMAR MAHALI	1945/2024
127	D-MACA/36859/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,ANURUP MP	PRASANTA KUMAR MAHALI	1946/2024
128	D-MACA/36859/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,ANURUP MP	PRASANTA KUMAR MAHALI	1947/2024
129	D-MACA/36864/2024 MACA/ /	D.M. ,ORIENTAL INSURANCE CO.LTD.,ANURUP MP	PRASANTA KUMAR MAHALI	1948/2024
130	D-MACA/36864/2024 MACA/ /	D.M. ,ORIENTAL INSURANCE CO.LTD.,ANURUP MP	PRASANTA KUMAR MAHALI	1949/2024
131	D-MACA/34918/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD., BHASKAR MP	PRATIVA MISHRA	1950/2024
132	D-MACA/36744/2024 MACA/ /	TAPAS KUMAR SAHU MP	SARAT CHANDRA SWAIN	1951/2024
133	D-MACA/30679/2024 MACA/ /	PRADEEP ROUT MP	DEBASISH PATNAIK	1952/2024
134	D-MACA/34847/2024 MACA/ /	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,PRATASH MP	PRASHANT KUMAR MOHANTY	1953/2024
135	D-MACA/35695/2024 MACA/ /	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,PRATASH MP	PRATASH KUMAR MOHANTY	1954/2024
136	D-MACA/34853/2024 MACA/ /	MANAGER,T.P.HUB,M/S ORIENTAL INSURANCE CO.LTD.,PRATASH MP	PRASHANT KUMAR MOHANTY	1955/2024
137	D-MACA/37015/2024 MACA/ /	D.M.,M/S.ORIENTAL INSURANCE CO.LTD.,PRATASH MP	PRASHANT KUMAR MOHANTY	1956/2024
138	D-MACA/37015/2024 MACA/ /	D.M.,M/S.ORIENTAL INSURANCE CO.LTD.,PRATASH MP	PRASHANT KUMAR MOHANTY	1957/2024
139	D-MACA/37077/2024 MACA/ /	NEW INDIA ASSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MISHRA	1958/2024
140	D-MACA/37077/2024 MACA/ /	NEW INDIA ASSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MISHRA	1959/2024
141	D-MACA/37085/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD.,KHURDAPRATIVA MP	MISHRA	1960/2024
142	D-CRLA/25601/2024 CRLA/ /	PURNA CHANDRA SINGH MP	SARADA PRASAD DASH	2128/2024
143	D-CRLA/25601/2024 CRLA/ /	PURNA CHANDRA SINGH MP	SARADA PRASAD DASH	2129/2024
144	D-CRLA/25624/2024 CRLA/ /	JUMA KHAN @ RAJA MP	BHABANI SHANKAR DASPARIDA	2130/2024
145	D-CRLA/25624/2024 CRLA/ /	JUMA KHAN @ RAJA MP	BHABANI SHANKAR DASPARIDA	2131/2024
146	D-CRLA/246/2016 CRLA/246/2016	SANTOSH KU.PANDA MP	M/S.U.C.MISHRA	2132/2024
147	D-CRLA/25595/2024 CRLA/ /	UTTAM MOHANTY MP	PARTHA SARATHI DAS	2133/2024
148	D-CRLA/25595/2024 CRLA/ /	UTTAM MOHANTY MP	PARTHA SARATHI DAS	2134/2024
149	D-CRLA/25595/2024 CRLA/ /	UTTAM MOHANTY MP	PARTHA SARATHI DAS	2135/2024
150	D-CRLA/772/2024 CRLA/129/2024	HAREKRISHNA MALLICK MP	BIKRAM CHANDRA GHADEI	2136/2024
151	D-CRLA/16503/2024 CRLA/562/2024	RAJA NAYAK MP	LAXMIDHAR MAHAPATRA	2137/2024
152	D-CRLA/25789/2024	SOUBHAGYA DAS @ BUNTY	IPSIT AUROBINDO ACHARYA	

	CRLA/ /	MP		2138/2024
153	D-CRLA/25789/2024	SOUBHAGYA DAS @ BUNTY	IPSIT AUROBINDO ACHARYA	
	CRLA/ /	MP		2139/2024
154	D-CRLA/25793/2024	DILIP @ DILIP KUMAR NAIK	BASUDEV MISHRA	
	CRLA/ /	MP		2140/2024
155	D-CRLA/25793/2024	DILIP @ DILIP KUMAR NAIK	BASUDEV MISHRA	
	CRLA/ /	MP		2141/2024
156	D-CRLA/25796/2024	BHARAT KUMAR NAIK	SANDEEP RAJ PANDA	
	CRLA/ /	MP		2142/2024
157	D-CRLA/24438/2024	TRINATH NAYAK	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		2143/2024
158	D-CRLA/25802/2024	JAULI APPEYA	ASHOK DAS	
	CRLA/ /	MP		2144/2024
159	D-CRLA/25802/2024	JAULI APPEYA	ASHOK DAS	
	CRLA/ /	MP		2145/2024
160	D-CRLA/25826/2024	NRUPATI PANDA @ PARO	ABHILASH MISHRA	
	CRLA/ /	MP		2146/2024
161	D-CRLA/25826/2024	NRUPATI PANDA @ PARO	ABHILASH MISHRA	
	CRLA/ /	MP		2147/2024
162	D-CRLMC/25586/2024	SUMA PARIDA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		2284/2024
163	D-CRLMC/25606/2024	RAMA KRUSHNA NAYAK	TANMAYA KUMAR MOHANTY	
	CRLMC/ /	MP		2285/2024
164	D-CRLMC/25619/2024	DEBASHIS MOHANTY	ABINASH ACHARYA	
	CRLMC/ /	MP		2286/2024
165	D-CRLMC/25622/2024	SOUMYARANJAN PARIDA	PRIYA RANJAN SINGH	
	CRLMC/ /	MP		2287/2024
166	D-CRLMC/3870/2022	SK.RAJAN@SK.TAJUDDIN	BHARAT JALLI	
	CRLMC/3870/2022	MP		2288/2024
167	D-CRLMC/25636/2024	MADHUSUDAN PALAI	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2289/2024
168	D-CRLMC/25642/2024	BIJAY KUMAR ROUT	SUSHANT KUMAR PRADHAN	
	CRLMC/ /	MP		2290/2024
169	D-CRLMC/25652/2024	SHAIKH IMRAN	HARIPAD MOHANTY	
	CRLMC/ /	MP		2291/2024
170	D-CRLMC/22237/2024	CHINTU@ ANANDA PRASAD ACHARYA	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2292/2024
171	D-CRLMC/25695/2024	SUBHANKAR BOSE	SIDHARTHA DAS	
	CRLMC/ /	MP		2293/2024
172	D-CRLMC/20763/2024	GANANATH MAHANTA		
	CRLMC/2673/2024	MP		2294/2024
173	D-CRLMC/25709/2024	KAILASH GAUDA	DINESH RAY	
	CRLMC/ /	MP		2295/2024
174	D-CRLMC/25713/2024	AMIT KUMAR SAHU	SARATHI JYOTI MOHANTY	
	CRLMC/ /	MP		2296/2024
175	D-CRLMC/25714/2024	RAMESH CHANDRA JENA	BIGYAN KUMAR SHARMA	
	CRLMC/ /	MP		2297/2024
176	D-CRLMC/25720/2024	SANDHYARANI SWAIN	ANIRUDHA DAS	
	CRLMC/ /	MP		2298/2024
177	D-CRLMC/25739/2024	M/S RASHMI METALIKS LTD.	ALOK RANJAN MOHANTY	
	CRLMC/ /	MP		2299/2024
178	D-CRLMC/23916/2024	BIBHU PRASAD DASH @ BIBHU PRASAD DAS	ANANTOSH KUMAR NANDA	
	CRLMC/ /	MP		2300/2024
179	D-CRLMC/1634/2023	SUDARSAN NAYAK		
	CRLMC/1634/2023	MP		2301/2024
180	D-CRLMC/20468/2024	SAMIR KERKETTA		
	CRLMC/2615/2024	MP		2302/2024
181	D-CRLMC/25758/2024	PRABODHA KUMAR NAYAK	AJAYA KUMAR NAYAK	
	CRLMC/ /	MP		2303/2024
182	D-CRLMC/25758/2024	PRABODHA KUMAR NAYAK	AJAYA KUMAR NAYAK	
	CRLMC/ /	MP		2304/2024
183	D-CRLMC/21943/2024	SURYAKANTA SAHU		
	CRLMC/2775/2024	MP		2305/2024

184	D-CRLMC/25776/2024 CRLMC/ /	ARABINDA SAHOO MP	BISHNU PRASAD PRADHAN	2306/2024
185	D-CRLMC/25781/2024 CRLMC/ /	BHARAT MALLIK @ BHARAT MALIK MP	SURYAKANTA DWIBEDI	2307/2024
186	D-CRLMC/25815/2024 CRLMC/ /	KAMALAKANTA SUNDARAY MP	KAILASH CHANDRA KAR	2308/2024
187	D-CRLMC/25824/2024 CRLMC/ /	BISWAJIT PATTNAYAK@PATRNAIK MP	BHABANI SHANKAR RAYAGURU	2309/2024
188	D-WA/36818/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6295/2024
189	D-WA/36818/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6296/2024
190	D-WA/36818/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6297/2024
191	D-WA/36819/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6298/2024
192	D-WA/36819/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6299/2024
193	D-WA/36819/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6300/2024
194	D-WA/22381/2024 WA/1344/2024	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6301/2024
195	D-WA/27353/2024 WA/1776/2024	DR. SANJIB KUMAR MOHANTY MP	DR. BINODA KUMAR MISHRA	6302/2024
196	D-WA/37055/2024 WA/ /	GOVERNING BODY OF BALIAPAL COLLEGE MP	GOVERNMENT OF ODISHA, BALIAPALA, BALASORE	6303/2024
197	D-WA/36996/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6304/2024
198	D-WA/36996/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6305/2024
199	D-WA/36996/2024 WA/ /	STATE OF ODISHA MP	A.S.C	6306/2024
200	D-WA/36997/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6307/2024
201	D-WA/36997/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6308/2024
202	D-WA/36997/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6309/2024
203	D-WP(C)/36815/2024 WP(C)/ /	MANORAMA SWAIN MP	BHABANI SANKAR TRIPATHY (1)	11329/2024
204	D-WP(C)/36816/2024 WP(C)/ /	ITISHREE MUDULI MP	BHABANI SANKAR TRIPATHY (1)	11330/2024
205	D-WP(C)/36565/2024 WP(C)/20773/2024	SEKH APHJAL MP	BIKASH KUMAR KUND	11331/2024
206	D-WP(C)/28612/2024 WP(C)/17720/2024	AKSHAY KUMAR SUTAR MP	BIDYADHAR MANSING	11332/2024
207	D-WP(C)/36828/2024 WP(C)/ /	MANASI DAS MP	GHANASHYAM DASH	11333/2024
208	D-WP(C)/36834/2024 WP(C)/21001/2024	BIKUNI SAHOO MP	KSHIROD KUMAR ROUT	11334/2024
209	D-WP(C)/36837/2024 WP(C)/21002/2024	AKILA BEGUM MP	SOHAN MISHRA	11335/2024
210	D-WP(C)/36838/2024 WP(C)/ /	NILAMANI PATRA MP	SWOYAM PRABHU JENA	11336/2024
211	D-WP(C)/36839/2024 WP(C)/ /	DEBRAJ @ DEBRAJ BEHERA MP	GOKULANANDA SAHU	11337/2024
212	D-WP(C)/36842/2024 WP(C)/ /	DINESH KUMAR PALLAI MP	SWOYAM PRABHU JENA	11338/2024
213	D-WP(C)/36843/2024 WP(C)/20992/2024	JITENDRA NATH MAHANTA MP	SUSHANTA KUMAR MISHRA	11339/2024
214	D-WP(C)/36845/2024 WP(C)/ /	SIBA SANKAR MURMU MP	SWOYAM PRABHU JENA	11340/2024
215	D-WP(C)/36846/2024	DINABANDHU MUNDA	SWOYAM PRABHU JENA	

	WP(C)/ /	MP		11341/2024
216	D-WP(C)/36854/2024 WP(C)/20920/2024	GEETANJALI PANDA MP	GYANA RANJAN SETHI	11343/2024
217	D-WP(C)/36853/2024 WP(C)/ /	BIJAYARAM DAS MP	PRASANTA KUMAR MISHRA	11344/2024
218	D-WP(C)/36858/2024 WP(C)/ /	ASKA COOPERATIVE CENTRAL BANK LTD. MP	JAYANTI MOHANTY	11345/2024
219	D-WP(C)/36863/2024 WP(C)/ /	ASKA COOPERATIVE CENTRAL BANK LTD. MP	JAYANTI MOHANTY	11346/2024
220	D-WP(C)/36866/2024 WP(C)/20949/2024	PITABAS SAHOO MP	KARUNAKAR RATH	11347/2024
221	D-WP(C)/36868/2024 WP(C)/ /	SURENDRA NATH MOHAPATRA MP	DIGAMBARA MISHRA	11348/2024
222	D-WP(C)/20745/2022 WP(C)/20745/2022	AVAYA KUMAR MAHAKUD MP	PRADEEP KUMAR DAS	11349/2024
223	D-WP(C)/34681/2024 WP(C)/19845/2024	KANDURI CHARAN SAHOO @ KANDURI CHARAN SAHU MP		11350/2024
224	D-WP(C)/34391/2024 WP(C)/19802/2024	G.TARINI CHARAN DORA MP		11351/2024
225	D-WP(C)/29845/2023 WP(C)/29845/2023	LAXMIDHAR MAJHI MP	SIDHESWAR MALLIK	11352/2024
226	D-WP(C)/36880/2024 WP(C)/20967/2024	JAYANTI DALAI MP	DEBAKANTA MOHANTY	11353/2024
227	D-WP(C)/10651/2023 WP(C)/10651/2023	SUKANT SETHI MP	PRATAP CHANDRA CHHINCHANI	11354/2024
228	D-WP(C)/10648/2023 WP(C)/10648/2023	BRUNDABAN SETHY MP	PRATAP CHANDRA CHHINCHANI	11355/2024
229	D-WP(C)/150/2024 WP(C)/265/2024	NALINI PANDA MP	SOUMYA RANJAN PATI	11356/2024
230	D-WP(C)/34629/2024 WP(C)/19641/2024	GANESWAR SUBUDHI MP	KANANBALA ROY CHOUDHURY	11357/2024
231	D-WP(C)/23203/2022 WP(C)/23203/2022	PRAMOD KUMAR SAHOO MP	SWAPNIL ROY	11358/2024
232	D-WP(C)/36904/2024 WP(C)/ /	GOVERING BODY OF KOTPAD COLLEGE MP	KOTAPAD KUMAR SWAIN	11359/2024
233	D-WP(C)/34372/2024 WP(C)/19447/2024	DHANANJAY KUMAR SINGH MP	SAIBRATA RATH	11360/2024
234	D-WP(C)/36923/2024 WP(C)/ /	JAYASHREE GARNAIK MP	UPENDRA KUMAR SAMAL	11361/2024
235	D-WP(C)/25107/2024 WP(C)/14270/2024	DR.BALAKFRUSHNA SAMANTARAY MP	ANJAN KUMAR BISWAL	11362/2024
236	D-WP(C)/28040/2024 WP(C)/16211/2024	MANOJ KUMAR MUDULI MP		11363/2024
237	D-WP(C)/36927/2024 WP(C)/ /	UTKAL RANJAN NAYAK MP	DEBASIS SAHU	11364/2024
238	D-WP(C)/36932/2024 WP(C)/ /	T. PRASAD RAO DORA MP	SAIBRATA RATH	11365/2024
239	D-WP(C)/36929/2024 WP(C)/ /	PRAKASH CHANDRA MISHRA MP	SUSHANTA KUMAR JOSHI	11366/2024
240	D-WP(C)/36935/2024 WP(C)/ /	SUMATI MANI SAHU MP	ANJAN KUMAR BISWAL	11367/2024
241	D-WP(C)/36940/2024 WP(C)/ /	SUBHADRA SAHOO MP	HARIPAD MOHANTY	11368/2024
242	D-WP(C)/36949/2024 WP(C)/ /	BIKRAM KISHORE SAHOO MP	ARUN KUMAR PATRA	11369/2024
243	D-WP(C)/20864/2024 WP(C)/11860/2024	DHRUBA CHARAN BEHERA MP	SRIKAR KUMAR RATH	11370/2024
244	D-WP(C)/20869/2024 WP(C)/11861/2024	SANJAY KUMAR SETHY MP	SRIKAR KUMAR RATH	11371/2024
245	D-WP(C)/36950/2024 WP(C)/ /	MUKTIKANTA PANIGRAHI MP	UPASANA BAL	11372/2024
246	D-WP(C)/20871/2024 WP(C)/11868/2024	PARSHURAM BARIK MP	SRIKAR KUMAR RATH	11373/2024

247	D-WP(C)/36953/2024 WP(C)/ /	MANISH KUMAR MEHER MP	ARUN KUMAR PATRA	11374/2024
248	D-WP(C)/36955/2024 WP(C)/ /	SURENDRA BARIK MP	GOUTAM KUMAR ROUSTRAY	11375/2024
249	D-WP(C)/36957/2024 WP(C)/ /	AMIT RAJ MP	ARUN KUMAR PATRA	11376/2024
250	D-WP(C)/36959/2024 WP(C)/ /	M/S NUTAN STEELEX MP	PRAKASH KUMAR JENA	11377/2024
251	D-WP(C)/36961/2024 WP(C)/ /	LALIT MOHAN SAHOO MP	ARUN KUMAR PATRA	11378/2024
252	D-WP(C)/1725/2024 WP(C)/1122/2024	ANIL SINGH BISHI MP	MOHENDRA KUMAR MOHAPATRO	11379/2024
253	D-WP(C)/36967/2024 WP(C)/ /	SANDEEP KUMAR SAHOO MP	ARUN KUMAR PATRA	11380/2024
254	D-WP(C)/36970/2024 WP(C)/ /	ALOK KUMAR MP	ARUN KUMAR PATRA	11381/2024
255	D-WP(C)/36973/2024 WP(C)/ /	MASJID AND GRAVEYARD MANAGING COMMITTEE, BEMURAHINDRA MP	COMSAR BEMURAHINDRA	11382/2024
256	D-WP(C)/30320/2023 WP(C)/30320/2023	KAILASH CHANDRA SWAIN MP	AJIT CHANDRA MOHAPATRA	11383/2024
257	D-WP(C)/30320/2023 WP(C)/30320/2023	KAILASH CHANDRA SWAIN MP	AJIT CHANDRA MOHAPATRA	11384/2024
258	D-WP(C)/36975/2024 WP(C)/ /	MAHAKALI WOMENS SELF HELP GROUP, GOPINATH MP	GOPINATH MISHRA	11385/2024
259	D-WP(C)/30320/2023 WP(C)/30320/2023	KAILASH CHANDRA SWAIN MP	AJIT CHANDRA MOHAPATRA	11386/2024
260	D-WP(C)/36976/2024 WP(C)/ /	GOURI SHANKAR BEHERA MP	PARTHA SARATHI NAYAK	11387/2024
261	D-WP(C)/31906/2024 WP(C)/18618/2024	BHAGYA LAXMI MOHANTY MP	BASUDEV BARIK	11388/2024
262	D-WP(C)/36829/2024 WP(C)/ /	JYOTIRMAYEE DUTTA MP	SRINIVAS MOHANTY	11389/2024
263	D-WP(C)/27135/2024 WP(C)/16158/2024	M/S ANUPAMA ENTERPRISE, JAJPUR MP	SUBAS CHANDRA DAS	11390/2024
264	D-WP(C)/36978/2024 WP(C)/ /	PRAFULLA KUMAR BISOI MP	TUSAR KUMAR MISHRA	11391/2024
265	D-WP(C)/23852/2014 WP(C)/23852/2014	PRADEEP KU.CHOUDHURY MP	M/S.ALOK KU.PANDA	11392/2024
266	D-WP(C)/36981/2024 WP(C)/ /	LUCKY PADHIARY MP	ADYASIDHI MISHRA	11393/2024
267	D-WP(C)/36984/2024 WP(C)/ /	AKSHAYA KUMAR PRUSTY MP	TUSAR KUMAR MISHRA	11394/2024
268	D-WP(C)/36990/2024 WP(C)/ /	KUNA NAIK MP	SHAKTI DATTA TRIPATHY	11395/2024
269	D-WP(C)/36992/2024 WP(C)/ /	NIRAKAR NAYAK MP	TUSAR KUMAR MISHRA	11396/2024
270	D-WP(C)/36969/2024 WP(C)/ /	SUBHRA SUMAN SAHOO MP	MANAS PATI	11397/2024
271	D-WP(C)/37001/2024 WP(C)/ /	NIRAKAR NAYAK MP	TUSAR KUMAR MISHRA	11398/2024
272	D-WP(C)/36985/2024 WP(C)/ /	RUPALI RITUPARNA SAHOO MP	MANMAYA KUMAR DASH	11399/2024
273	D-WP(C)/31695/2024 WP(C)/17957/2024	PRASANNA KUMAR BHOI MP	AJIT KUMAR MOHANTY	11400/2024
274	D-WP(C)/37004/2024 WP(C)/ /	SHUBHA DEVI MP	SHANTI PRAKASH MOHANTY	11401/2024
275	D-WP(C)/37007/2024 WP(C)/ /	LALU ENTERPRISES, BHAWANIPATNA MP	LALIT MOHAN NANDA	11402/2024
276	D-WP(C)/22884/2024 WP(C)/13537/2024	BHANJA KISHORE NAYAK MP		11403/2024
277	D-WP(C)/36986/2024 WP(C)/ /	SOUMYA RANJAN SAHOO MP	MANMAYA KUMAR DASH	11404/2024
278	D-WP(C)/37013/2024	RADHAMOHAN BHUE	DAYANANDA MOHAPATRA	

	WP(C)/ /	MP		11405/2024
279	D-WP(C)/36154/2022	BIRANCHI NARAYAN MALLICK		
	WP(C)/36154/2022	MP		11406/2024
280	D-WP(C)/35497/2024	SURENDRA BHATTA	RAMAKANTA DAS	
	WP(C)/ /	MP		11407/2024
281	D-WP(C)/35497/2024	SURENDRA BHATTA	RAMAKANTA DAS	
	WP(C)/ /	MP		11408/2024
282	D-WP(C)/37022/2024	ODISHA MINISTERIAL OFFICERS ASSOCIATION, BIRUISA, SOHAPUR, SAMAL		
	WP(C)/ /	MP		11409/2024
283	D-WP(C)/37032/2024	BENUDHAR MOHAPATRA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		11410/2024
284	D-WP(C)/36987/2024	ALOK KUMAR MOHARANA	RAJENDRA NARAYAN ROUT	
	WP(C)/ /	MP		11411/2024
285	D-WP(C)/37040/2024	SAILENDRA KUMART SINGH	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11412/2024
286	D-WP(C)/32967/2024	PRIYABRATA BEHERA	DIPTI RANJAN MOHAPATRA	
	WP(C)/18905/2024	MP		11413/2024
287	D-WP(C)/7067/2016	UPASANA MOHANTY		
	WP(C)/7067/2016	MP		11414/2024
288	D-WP(C)/37047/2024	BIKASH KUMAR PATTANAYAK	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11415/2024
289	D-WP(C)/37049/2024	M/S FALCON MARINE EXPORTS LIMITED, BHUBANESWAR, JHARKHAND	ANUBHAW KISHRA	
	WP(C)/ /	MP		11416/2024
290	D-WP(C)/21765/2024	CHARUBALA MOHANTY		
	WP(C)/12300/2024	MP		11417/2024
291	D-WP(C)/36956/2024	KAPILA CHARAN SETHY	SAILABALA JENA	
	WP(C)/ /	MP		11418/2024
292	D-WP(C)/37054/2024	R.K.ASSOCIATES, ANGUL	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		11419/2024
293	D-WP(C)/37054/2024	R.K.ASSOCIATES, ANGUL	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		11420/2024
294	D-WP(C)/30524/2024	MOTHER TERESA SCHOOL OF NURSING, JAJPUR		
	WP(C)/17998/2024	MP		11421/2024
295	D-WP(C)/37058/2024	BINOD KUMAR BEHERA	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11422/2024
296	D-WP(C)/37061/2024	RATNESWAR JHA	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		11423/2024
297	D-WP(C)/37062/2024	RABI NARAYAN SAHOO	BISWAJIT NAYAK	
	WP(C)/ /	MP		11424/2024
298	D-WP(C)/37065/2024	AMIT KUMAR NAYAK	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		11425/2024
299	D-WP(C)/37063/2024	ARIF ALI KHAN	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11426/2024
300	D-WP(C)/37067/2024	HIROJ KUMAR ACHARYA	JAGABANDHU SAHU	
	WP(C)/ /	MP		11427/2024
301	D-WP(C)/37068/2024	BIDYADHAR BEHERA	JYOTI PATNAIK	
	WP(C)/ /	MP		11428/2024
302	D-WP(C)/37070/2024	BAHADAJHOLA PACS LTD	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		11430/2024
303	D-WP(C)/23000/2014	JAGANNATH JAGADEB RA	KOUSIK ANANDA GURU	
	WP(C)/23000/2014	MP		11431/2024
304	D-WP(C)/37075/2024	ODISHA WOMENS HOUSING DEVELOPMENT SOCIETY, BALASORE, KHORDHA		
	WP(C)/ /	MP		11432/2024
305	D-WP(C)/38235/2023	ASHOK KUMAR KANUNGO	AMIYA KUMAR CHHATOI	
	WP(C)/38235/2023	MP		11433/2024
306	D-WP(C)/41563/2023	PURNA CHANDRA OJHA	AMIYA KUMAR CHHATOI	
	WP(C)/41563/2023	MP		11434/2024
307	D-WP(C)/41561/2023	MURALIDHAR PRUSTY	AMIYA KUMAR CHHATOI	
	WP(C)/41561/2023	MP		11435/2024
308	D-WP(C)/37076/2024	KEDRARNATH PARIDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		11436/2024
309	D-WP(C)/37083/2024	MAHENDRA PRASAD	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		11437/2024

310	D-WP(C)/37082/2024 WP(C)/ /	DALIP SINGH MP	AMIT PRASAD BOSE	11438/2024
311	D-WP(C)/37088/2024 WP(C)/ /	JHUNA BARIK MP	AUROVINDA MOHANTY	11439/2024
312	D-WP(C)/37092/2024 WP(C)/ /	PURI ZILLA PRAKRUTIKA BIPARJAYA PANCHAYATI MP	AMITABH MISHRA	11440/2024
313	D-WP(C)/37091/2024 WP(C)/ /	SHESADEV DASH MP	HIMANSU SEKHAR SATAPATHY	11441/2024
314	D-WP(C)/37093/2024 WP(C)/ /	SUKUMAR DAS MP	SUSANTA KUMAR MISHRA	11442/2024
315	D-WP(C)/37102/2024 WP(C)/ /	RAJESH KUMAR MAJHI MP	SURYAKANTA DWIBEDI	11443/2024
316	D-WP(C)/37104/2024 WP(C)/ /	JUDHISTIR BALIARSINGH MP	SAILABALA JENA	11444/2024
317	D-WP(C)/37106/2024 WP(C)/ /	NAVAL KISHORE BUBAN MP	ARUN KUMAR PATRA	11445/2024
318	D-WP(C)/37107/2024 WP(C)/ /	BALARAM SAMAL MP	SAILABALA JENA	11447/2024
319	D-WP(C)/37108/2024 WP(C)/ /	M/S. ISHWAR ENTERPRISES, CUTTACK MP	UMESH CHANDRA BEHURA	11448/2024
320	D-WP(C)/13983/2015 WP(C)/13983/2015	PRASAD MOHANTA MP		11449/2024
321	D-WP(C)/37113/2024 WP(C)/ /	KAMALINI DHAL MP	SAMEER KUMAR DAS	11450/2024
322	D-WP(C)/37123/2024 WP(C)/ /	INDRADYUMNA SWAIN MP	JITENDRA KUMAR LENKA	11451/2024
323	D-WP(C)/37127/2024 WP(C)/ /	DEBANANDA PRADHAN MP	SUBHASISH SATAPATHY	11452/2024
324	D-WP(C)/37130/2024 WP(C)/ /	SIVANAND EDUCATIONAL TRUST FOR SOCIAL WELFARE MP	ASWAD KUMAR BHOWMIK	11453/2024
325	D-WP(C)/37134/2024 WP(C)/ /	DIPTI RANJAN DIGAL MP	SUSANTA KUMAR LENKA	11454/2024
326	D-WP(C)/37133/2024 WP(C)/ /	NISITH RANJAN BEHERA MP	BAIDHAR SAHOO	11455/2024
327	D-WP(C)/37136/2024 WP(C)/ /	JAGABANDHU JENA MP	PRASANTA KUMAR JENA	11456/2024
328	D-WP(C)/37141/2024 WP(C)/ /	PARAMJEET SINGH MP	BHAWANI SANKAR PANIGRAHI	11457/2024
329	D-WP(C)/37145/2024 WP(C)/ /	DALJEET SINGH MP	BHAWANI SANKAR PANIGRAHI	11458/2024
330	D-WP(C)/37146/2024 WP(C)/ /	BINDU DIPAK ROUT MP	ASHOK DAS	11459/2024